



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 5 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

**THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONORABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE S.SAIKIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/264/2018 FIXED, (HEARING)	THE UNION OF INDIA AND 5 ORS Versus SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. U K NAIR MR. A CHETRY MR. M P SARMA
2	WA/77/2020 CAVT. NO.0371/2020 (HEARING)	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN SC, AGRI. DEPARTMENT FOR CAVEATOR
	WITH I.A.(Civil)/1188/2020 in WA/77/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN FOR CAVEATOR SC, AGRI. DEPARTMENT
3	WA/353/2022 CAVT. NO.11912/022, WITH LCR, CAVT./1191/2022 (HEARING)	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
4	WP(C)/5954/2022 (HEARING)	SWEETY ROY Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA

5	WA/26/2023 (HEARING)	THE FOOD CORPORATION OF INDIA AND 2 ORS. Versus M/S G.B. CHOWDHURY HOLDINGS PVT. LTD. E	MR B K SINGH MR D AKRAM	MR. N DEKA MR. M GOGOI MS E CHOUDHURY MR A R BAROOAH
- FOR ORDERS -				
6	WA/397/2022 CAVT. NO.14312/022, FIXED, CAVT./1431/2022	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. A B T HAQUE MS M KAKOTY (R-5) SC, PWD FOR CAVEATOR
7	Cont.Cas(C)/463/2023	SUNIL HAZARIKA Versus PRASANTA BORKOTAKY	MR S KHOUND MR D J MEDHI	
8	I.A.(Civil)/2064/2023 in WA/265/2023 WITH WA/265/2023 WITH I.A.(Civil)/1958/2023 in WA/265/2023	UNION OF INDIA Versus LALMALSAWMI UNION OF INDIA Versus LALMALSAWMI UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI MR. B CHAKRAVARTY MR. S K MEDHI MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM GA, MIZORAM GA, MIZORAM
9	I.A.(Civil)/2198/2023 in WA/8760/2023 WITH WA/8760/2023 (Filing Number) WITH I.A.(Civil)/8762/2023 (Filing Number)	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS. AND 3 ORS. DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA MS N SAIKIA MS N SAIKIA	MR K BHUYAN SC, I O C DY.S.G.I. SC, HEALTH
10	WP(C)/4321/2023 FIXED	ANGSHUMAN GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY	
- FOR ORDERS ON INTERIM APPLICATIONS -				
11	I.A.(Civil)/2214/2023 in WA/343/2019 WITH WA/343/2019 WITH I.A.(Civil)/3981/2019 in WA/343/2019 WITH WA/342/2019	THE STATE OF MIZORAM Versus SH. LALROZARA AND 3 ORS. SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS. SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR D J DAS MR. N SARKAR MR. N SARKAR	MR. R M DEKA (R2) MR. D J DAS (R2) GA, MIZORAM MR. K N CHOWDHURY (R2) GA, MIZORAM
12	WA/342/2019	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS GA, MIZORAM

	WITH I.A.(Civil)/3966/2019 in WA/342/2019	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	GA, MIZORAM
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
13	WA/278/2023 FIXED	AL- JAMIATUL ISLAMIA MADINATUL ULUM MADRASA Versus THE STATE OF ASSAM AND 3 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
14	WA/283/2023	DILIP BARMAN AND 19 ORS. Versus THE UNION OF INDIA AND 4 ORS. A	MS R SAHA MR. H BURAGOHAIN	GA, ASSAM DY.S.G.I.
15	WA/284/2023 B/O	THE STATE OF ASSAM Versus JAGADAMBA TEXTILE	MR. D NATH	DY.S.G.I.
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
16	WA/373/2022 FIXED	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
	WITH I.A.(Civil)/3473/2022 in WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
	WITH I.A.(Civil)/3539/2022 in WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
17	WITH WP(C)/3735/2023	ASHIM CHAKRABORTY AND 13 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, FINANCE
18	W.P.(CrI.)/10/2023 FIXED	AHALYA DEKA Versus BAKIJAI OFFICER CUM CERTIFICATE OFFICER OF CO OPEATIVE SOCIETY AND ANR.	MR I S MAZUMDAR MS. A AZAD	GA, ASSAM MR. S K TALUKDAR, SC MR G DAS (R-2) MR. N ISLAM (R-2)
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
19	WP(C)/760/2016 FIXED	ASSAM BOUGHT LEAF TEA MANUFACTURERS ASSOCIATION and ANR Versus THE UNION OF INDIA and 7 ORS	MR. K N CHOUDHURY MR. R R KAUSHIK MR. B D DEKA	GA, ASSAM (R-5) C.G.C. MR. S S ROY (R-1) SYED BURHANUR RAHMAN MR A W AMAN MR. N J GOGOI (SC, TEA BOARD) MR. B BORA (R-2,3&4) MR S A BARBHUYAN MR. P SAIKIA R-2,3,4,6 ASSTT.S.G.I.(R-1)
HEARING				
20	CRL.A(J)/34/2017 <u>8 Y 0 M 6 D</u> :WITH LCR 6 FILES, P.B. 2 NOS.	ANANTA DEBNATH Versus THE STATE OF ASSAM	MR R SARMA (AMICUS CURIAE)	PP, ASSAM
21	CrI.A./51/2018 <u>7 Y 8 M 3 D</u> WITH LCR 5 FILES, P.B. 2 NOS.	RAJU KUMAR DEKA@ RAJU KUMAR BORA Versus STATEOF ASSAM	MS A GOSWAMI MR. S C KEYAL MS P BARUAH MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM

22	Crl.A./164/2019 <u>4 Y 7 M 24 D</u> :WITH LCR 5 FILES, P.B. 2 NOS.	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
23	WITH CRL.A(J)/33/2019 <u>4 Y 7 M 24 D</u> :	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI, AMICUS CURIAE	PP, ASSAM
24	WA/210/2022 FIXED	BADRI PRASAD BARUWATI Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
25	WA/241/2022	M/S TECHNO CANADA INC. Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. A DAS	MR B D DAS MR H K SARMA MR. H R DAS SC, OIL
26	WA/7/2023	HABIZUR RAHMAN LASKAR Versus THE STATE OF ASSM AND 5 ORS.	DR G J SHARMA MR M CHANDA MR. I H SAIKIA MR S NATH MR. B BORAH MR. K KALITA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

**THE DIVISION BENCH-I AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE S.SAIKIA WILL
SIT AGAIN AFTER RISING OF THIS BENCH,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/1/2023 WITH WP(C)/4135/2018 (D/O), CONT.CAS(C)/451/2022 (D/O), WP(C)/2594/2017 (D/O)	SAURABH SHARMA Versus LAXMANAN S AND 2 ORS	MR. A SARMA	MR. D NATH (R-1,2) MS. M DEVI (R-1,2) MR P NAYAK (R-3) MS RUKMINI BARUA (R-3) MS PADMINI BARUA (R-3)
	WITH			
2	Review.Pet./69/2023	THE STATE OF ASSAM AND 3 ORS. Versus SAURABH SHARMA		
3	Review.Pet./5/2023 WITH WP(C)/4611/2020 (D/O)	YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN Versus UNION BANK OF INDIA AND 4 ORS.	MS. M DEV MS. R. ENGJAIP S RABHA MR. D J NATH	SC, UBI
4	Review.Pet./22/2023 WITH WA/164/2021 (D/O)	RAJKUMAR KACHARI AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, WPT AND BC SC, FINANCE DEPTT.
5	Review.Pet./80/2023 WITH WA/75/2023 (D/O), CAVT./138/2023	RUBUL SARMAH AND 8 ORS. Versus SIMANTA PRADIP CHOUDHURY AND 25 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM SC, APSC
6	I.A.(Civil)/1398/2023 WITH WA/385/2022 (D/O), CAVT./1319/2022 (D/O) in WA/385/2022	FOOD CORPORATION OF INDIA AND 3 ORS. Versus BIKASH KUMAR MORE,	MR. P K ROY MR. S K CHAKRABORTY	MR A C BORBORA
7	I.A.(Civil)/2187/2023 in Review.Pet./8850/2023	NIKUMONI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	GA, ASSAM SC, AG

WITH

Review.Pet./8850/2023
(Filing Number)

NIKUMONI SAIKIA

MR. M U MAHMUD

Versus

THE STATE OF ASSAM AND 3 ORS . A

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

8 Review.Pet./60/2022
WITH WA/37/2021 (D/O), WITH
WA/20/2021(D/O), WITH
WA/16/2021(D/O), WITH
WA/74/2021(D/O)

P LANUNTHARA

Versus

THE STATE OF MIZORAM AND 6 ORS.

MR. K N CHOUDHURY
MR. J PATOWARY
N GAUTAM

GA, MIZORAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM]

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/649/2023 CRL.A.(J) 50/2019(D/O), WITH OFFICE NOTE, FIXED in CRL.A(J)/50/2019	XXXXXXX Versus IN RE- INSPECTOR GENERAL OF PRISONS AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	MS. R D MOZUMDAR, AMICUS CURIAE(R-4) MS. D SAIKIA, AMICUS CURIAE(R-3)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5418/2022	RAJIB KUMAR JHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR A SHARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, BTC
2	WP(C)/653/2023	JOMIL AHMED AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS. A. BORAH MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU.
3	WP(C)/1136/2023	RUPOK GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/1251/2023	RATAN SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, ELEM. EDU SC, ELEM. EDU MR S M T CHISTIE, SC, DEPARTMENT OF SCHOOL (SECONDARY) EDUCATION, ASSAM, (R- 3,4 & 5) MR. D CHAKRABARTY (R- 8,9) MS M CHAKRAVARTY (R- 8,9) MR P K BORA, SC, DEPARTMENT OF SCHOOL (ELEMENTARY), ASSAM, (R -1 & 2)
5	WP(C)/2197/2023	DR. SHYAMANTA KR. KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MR. LENTSO MS G SWAMI	SC, HEALTH
6	WP(C)/3574/2023	MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA

7	WP(C)/4387/2023 CAVT. NO.05632/023, B/O	RAHOM ALI AHMED Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A ALI MR. Y ALI	SC, SEC. EDU. MR. D A KAIYUM (FOR CAVEATOR) MR Z HUSSAIN (FOR CAVEATOR) MR. RASHIDUL ISLAM (FOR CAVEATOR) MRS B B AHMED (FOR CAVEATOR)
8	WP(C)/4458/2023	RIPUNJIT DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
9	WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
10	WP(C)/4487/2023	KURBAN ALI L P SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
11	WP(C)/4493/2023 B/O	DEBOJIT BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR. U K NAIR MR A K DAS MS J AKTAR	SC, SEC. EDU.
<u>ORDER (STAY VACATING)</u>				
12	I.A.(Civil)/1580/2023 in WP(C)/3111/2022	THE MONTFORT SCHOOL AND 2 ORS. Versus SMT. MRIDULA KONWAR HAZARIKA AND ANR.	MS. D GHOSH	SC, SEC. EDU. MR S BORTHAKUR
	WITH WP(C)/3111/2022	SMT. MRIDULA KONWAR HAZARIKA Versus THE DIRECTOR OF SECONDARY EDUCATION ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, SEC. EDU. MS. D GHOSH (R-2,3,4) OWEN. C (R-2,3,4) MS N DEKA (R-2,3,4) MR SAURADEEP DEY (R- 2,3,4) MS H BETALA (R-2,3,4) MR I CHAKMA (R-2,3,4) MS. P. NAG (R-2,3,4) MR. S. K. CHAKMA(R-2,3,4)
13	WITH WP(C)/3576/2022	MRIDULA KONWAR HAZARIKA Versus THE DIRECTOR OF SECONDARY EDUCATION AND 3 ORS	MR S BORTHAKUR MR. P. SINGHA	SC, SEC. EDU.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
14	I.A.(Civil)/2123/2023 B/O in WP(C)/4056/2023 WITH WP(C)/4056/2023	SATYA RANJAN DAS AND 2 ORS Versus THE PRINCIPAL SECRETARY, SATYA RANJAN DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S D GUPTA MS.SHOMA DASGUPTA MS. S D GUPTA MS.SHOMA DASGUPTA	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, ELEM. EDU GA, ASSAM SC, FINANCE
<u>ADMISSION</u>				
15	WP(C)/8795/2019 FIXED	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
16	WITH WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
17	WITH WP(C)/6005/2021	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)

	WITH I.A.(Civil)/3095/2022 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
	WITH I.A.(Civil)/1960/2023 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. D DAS SR. ADV MR S BORTHAKUR
18	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
	WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
19	WP(C)/3430/2021	SOLEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MD Y ALI	SC, ELEM. EDU MR H DAS (r-5) MR. B C DEKA (r-5)
20	WP(C)/4914/2021 FIXED	MD. ARIF ALI @ ARIF ALI @ ANIF ALI Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR F A LASKAR MR. D H MOZUMDER MR M MONDAL	SC, ELEM. EDU GA, ASSAM
21	WP(C)/7385/2021	JULFIKAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU SC, G U
22	WP(C)/627/2022 B/O	SHEIKH NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU MR S DUTTA GA, ASSAM MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA
23	WP(C)/916/2022	DR. MOFIZUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI	MR. A R SHOME (r-3,4,5,6) RAJ HAZARIKA (r-3,4,5,6) SC, HEALTH
24	WP(C)/2462/2022	ANJU DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU MR H DAS (R7, R8) MR. M K SARMA (R-9) MR. B CHOUDHURY, SC, SSA (R-10) MS. S S SAIKIA (R-9) MR G DAS (R-9) B KRISHNA (R-9) MR S N NATH (R7, R8)
25	WP(C)/2799/2022	ABDUS SUBHAN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	SC, SEC. EDU. GA, ASSAM MR. D P MANDAL (r-6) MS J RAJKUMARI (r-6)
26	WP(C)/5376/2022	JAHIDUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, ELEM. EDU MR B GOGOI, SC, SCERT (R-4 & 5)
27	WP(C)/8445/2022 FIXED	BASHAB DAS AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N HOSSAIN MR. N SARMA MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
28	WITH WP(C)/996/2022	BASHAB DAS AND 10 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
29	WP(C)/818/2023 B/O	BHUPEN DIHINGIA Versus THE STATE OF ASSAM AND 4 OTHRS	MRS. R DEVI	SC, ELEM. EDU

30	WITH WP(C)/1483/2020	UMESWARI DOLEY Versus THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG	GA, ASSAM MRS. R DEVI (r-8) SC, EDU
31	WP(C)/981/2023 B/O	ASHAD ULLAH Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
32	WP(C)/1321/2023 FIXED	AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE
33	WP(C)/2387/2023 B/O	SAYED JABEDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	SC, SEC. EDU. GA, ASSAM MR R DHAR (r-6) MD. A MATLIB (R-5)
34	WP(C)/2708/2023 B/O	KAMAKHYA PRASAD RAI Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU.
35	WP(C)/3034/2023 B/O	LUKESWAR CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
36	Review.Pet./65/2017 WP(C) 4773/12(D/O), FIXED	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM and 7 ORS	MR. A SAYED MR. S K TALUKDAR	SC, ELEMENTARY EDUCATION MR. R ISLAM R- 7and8 MR. M HUSSAIN(R- 7&8)
37	Cont.Cas(C)/124/2018 WITH Review.Pet./89/2017 (D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/4054/2006 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4433/2001 (D/O, FIXED	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
38	Cont.Cas(C)/513/2020 FIXED	ABDUL MAZID AHMED Versus PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR S M T CHISTIE MR S M T CHISTIE
39	WP(C)/2063/2021	LANKA JAN MAHAR ALI L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
40	WP(C)/2249/2021	NURMAHAMMAD SARKER Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
41	WP(C)/3190/2021	SAMBHAVI AND ANR Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, CBSC
42	Cont.Cas(C)/524/2022 FIXED	SMT. ARCHANA PHUKON Versus SMT. MAMOTA HOJAI	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	MR. D SAIKIA (r-1) MR. R MAZUMDAR (r-1) MR. U SARMA (r-1)
43	Cont.Cas(C)/581/2022	MOHRAM ALI AHMED @ MOHRAM ALI Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	
44	Cont.Cas(C)/587/2022	NAZRUL ISLAM AHMED Versus DR. BIJOYA CHOUDHURY AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	

45	WP(C)/3913/2022	RANU ROYCHOUDHURI Versus THE UNION OF INDIA AND 5 ORS.	MR. N C DAS MR. M DUTTA	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-3 to 6) MR A B DEY (r-3 to 6) MR. S SUTRADHA (r-3 to 6)R ASSTT.S.G.I. SC, IIT SC, ELEM. EDU
46	WP(C)/4318/2022	MANOJ KR CHOWHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	
47	WP(C)/8211/2022 B/O	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
48	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
49	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
50	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
51	Cont.Cas(C)/3/2023	KHANDARKUR L P SCHOOL Versus DR. BIJOYA CHOUDHURY	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, ELEM. EDU MR G PEGU
52	Cont.Cas(C)/261/2023 B/O	JYOTI REKHA SAIKIA Versus NARAYAN KONWAR AND ANR	MRS. R DEVI	
53	Cont.Cas(C)/342/2023 B/O	DEBEN DAS Versus MAMATA HOJAI	R KR DAS MR. P P SUT	
54	Cont.Cas(C)/347/2023 FIXED	DR. JAHAR ALI Versus DHARMA KANTA MILI, A.C.S.	DR. B AHMED MR A U AHMED MS. H SARMA	
55	WP(C)/2343/2023	DR. JOGESH BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S BORDOLOI	SC, HIGHER EDU SC, FINANCE
56	WP(C)/2530/2023 B/O	PRAFULLA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM R KR DAS M KHATUN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023

15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4030/2023 FIXED	APARNA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, SEC. EDU. SC, DIMA HASAO
2	WP(C)/4472/2023	DANDI HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
3	WP(C)/4477/2023	KAMINI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MAYUR DAS MR. A NAYAK	GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/4483/2023	KHAGENDRA CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	SC, P H E SC, FINANCE
<u>ADMISSION</u>				
5	WP(C)/5636/2016 FIXED	PUWAT CHANDRA UWARI and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) MR. A. SARMA, SC, APTDC SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)
6	WITH WP(C)/369/2021	DINESWAR PEGU AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM SC, WPT AND BC SC, FINANCE

7	WITH WP(C)/891/2021	PRASAD CHANDRA BORDOLOI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	MR ANGSHUMAN SARMA(R NOS. 4,5) SC, WPT AND BC SC, FINANCE
8	WITH WP(C)/1167/2021	JINA NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM MR R DHAR (1,4,5) MR P NAYAK (R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
9	WITH WP(C)/4503/2021	PADMESWARI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	MR. A SARMA (R-1,3,4)) MR. M HUSSAIN (R-1,3,4)) MR. LENTSO (R-1,3,4)) MS G SWAMI (R-1,3,4)) SC, WPT AND BC SC, FINANCE
10	WITH WP(C)/4508/2022	BIRALA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	MR. A SARMA (R-5) MR. M HUSSAIN (R-5) MR. K KALITA (R-5) MS G SWAMI (R-5) SC, WPT AND BC SC, FINANCE
11	WITH WP(C)/5268/2022	SMT. BINA PANI DEORI Versus THE STATE OF ASSAM AND 3 ORS.	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, WPT AND BC SC, FINANCE
12	WITH WP(C)/5280/2022	HEMENDRA BAGLARI AND 2 ORS. Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, WPT AND BC SC, FINANCE
13	WITH WP(C)/5643/2022	SMTI KUNJA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
14	WITH WP(C)/509/2023	SUREN CHANDRA RONGPI Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
15	WITH WP(C)/512/2023	PAKHILA DAS RAMCHIARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
16	WITH WP(C)/1799/2023	PHULESWAR BORO Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH	SC, WPT AND BC SC, APTDC SC, FINANCE
17	WITH WP(C)/1821/2023	RAMESH SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P TALUKDAR MS D ANGANA	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
18	WITH WP(C)/1830/2023	RABIN BORO Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, APTDC SC, FINANCE
19	WITH WP(C)/1899/2023	BASHUDHAR CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR. M H ALI	GA, ASSAM MR. R DHAR (R-1, R-2)
20	WITH WP(C)/2094/2023	JYOTCHNA BORO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE

21	WP(C)/661/2018	ASHOK KUMAR Versus UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S. S. ROY (ASGI) ASSTT.S.G.I.
22	WP(C)/2297/2019 FIXED	KANU RAM KALITA AND 377 ORS. Versus THE ASSAM POLYESTER CO-OPERATIVE SOCIETY LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, CO OP MS. S SARMA (R-1) MS. S SARMA (R-1) MS. N M DEKA (R-1) MS. M D BORAH, SC Dept. of Public Enterprises
23	WP(C)/5540/2019 FIXED	NAZRUL HAQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD SC, FINANCE DEPTT.
24	WP(C)/6073/2019 FIXED	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. T U LASKAR MR. N DHAR MR. K K NANDI MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
25	WP(C)/3001/2020	KESHAV RAJ SHARMA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
26	WP(C)/3397/2020	MD. SIDDEQUE AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA	SC, HEALTH
27	WP(C)/758/2021 FIXED	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
28	WP(C)/5345/2021 FIXED, WITH WP(C)/5331/2021 (D/O) WITH	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. R BORPUJARI SC, P H E
29	WP(C)/5293/2021 WITH	SAMIRAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
30	WP(C)/5339/2021 WITH	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
31	WP(C)/5343/2021 WITH	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
32	WP(C)/5417/2021 WITH	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
33	WP(C)/5418/2021 WITH	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) SC, P H E
34	WP(C)/6315/2022 WITH	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG SC, P H E
35	WP(C)/1501/2023	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, AG SC, P H E

36	WP(C)/650/2022 B/O	SYED NUR MOHAMMAD Versus THE UNION OF INDIA AND 4 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA MS L HMAR R K HAJONG	MR A KALITA (R-2 TO 5) MR. M MAHANTA (R-2 TO 5) MR. B DEKA (R-1) ASSTT.S.G.I.
37	WP(C)/3093/2022	SH. NEK MOHAMMAD Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
38	WP(C)/4162/2022 B/O	MD. SADIQUE AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, FINANCE
39	WP(C)/4253/2022	GOKUL GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
40	WP(C)/4256/2022 FIXED	ROBINSON BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA	SC, P AND R.D. SC, AG MR. S K MEDHI (r-5)
41	WP(C)/5249/2022 FIXED	CHAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, AG SC, PWD
42	WP(C)/5664/2022	UTTAR CHANDRA DEORI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, WPT AND BC SC, FINANCE DEPTT.
43	WP(C)/6132/2022 B/O	PRODIP KUMAR KHOUND Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
44	WP(C)/6435/2022	DASILA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
45	WP(C)/561/2023	SHIBANI PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
46	WP(C)/566/2023	CHITTARANJAN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BORO	SC, WPT AND BC SC, FINANCE
47	WP(C)/876/2023 FIXED	PHULBHANU NESSA Versus THE STATE OF ASSAM AND 3 ORS	MRS P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM
48	WP(C)/1092/2023 FIXED	HITESWAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	SC, SEC. EDU. SC, BTC
49	WP(C)/1183/2023 FIXED	SREEMANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
50	WP(C)/1788/2023	LUKUMONI KONWAR Versus THE STATE OF ASSAM 4 ORS	MR MINTU SAIKIA MR J FIRDAUS	GA, ASSAM MR. T C CHUTIA (R-1, R-4 & R-5) SC, AG MR. R K TALUKDAR (R-3)
51	WP(C)/2008/2023 B/O	HAZIRA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, ELEM. EDU MR. K A MAZUMDER (r-8) SC, AG MR. N J KHATANIAR (R-1,-4 R-6 & R-7) MR E AHMED (r-8) MR. S R BORUAH (R-2 & R-5) MS, A LALA (R-3) MR A HAI (r-8) M. ROBBANI

52	WP(C)/2299/2023 FIXED	SMTI. PRANITA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG SC, WATER RESOURCE
53	WP(C)/2433/2023 FIXED	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. P RAHMAN MR Z RAHMAN	SC, P AND R.D.
54	WP(C)/3144/2023 FIXED	JAHINDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, AG SC, FOREST SC, FINANCE
55	WP(C)/3710/2023 FIXED	MANOJ KR BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D.
56	WP(C)/3730/2023 FIXED	BIPIN CHANDRA KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	MR. B DEKA DY.S.G.I. SC, HEALTH
57	WP(C)/3818/2023 FIXED	SATYA RAM HUZURI Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE

BAIL HEARING (BA)

58	Bail Appln./2481/2023 FIXED	ROBIUL HAQUE Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
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BAIL HEARING

59	AB/2468/2023 FIXED	MANIK ALI @ MAINKA ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR R ISLAM	PP, ASSAM
60	AB/2553/2023 FIXED	DEWAN JIYARUL HOQUE Versus THE STATE OF ASSAM	MR N J DUTTA MR. A S ALI MR S HUSSAIN MR A ALAM	PP, ASSAM

ORDERS

61	Review.Pet./111/2019 FIXED, IN WP(C)/6273/2014 (D/O), WITH Review.Pet./1/2016 (D/O), WITH WP(C)/3248/2016 (D/O), CAVT. NO./160/2019 (D/O), CAVT. NO./1481/2015 (D/O)	SMTI. MITALI GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
62	Review.Pet./185/2019 IN WP(C)/7377/2019 (D/O)	SRI BHASKAR PRATIM BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR G PHUKAN MR. T DEORI	GA, ASSAM SC, HEALTH
63	Review.Pet./61/2020 IN WP(C)/286/2016 (D/O), WITH WP(C)/1622/2003 (D/O), WITH WP(C)/7560/2003 (D/O), WITH WP(C)/3861/2004 (D/O), WITH WP(C)/4714/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
64	Review.Pet./37/2021 WP(C)/7099/2015(D/O)	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
65	Review.Pet./20/2022 IN WP(C)/4859/2020 (D/O)	STATE OF ASSAM Versus NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	
66	Review.Pet./30/2022 WP(C)/5069/2021 (D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
67	Review.Pet./64/2022 IN WP(C)/1660/2022 (D/O)	HADIA NILOFAR KHALIL AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, NHAI SC, NHIDC MR. C BARUAH,CGC
68	WP(C)/5062/2022 FIXED	IDRISH ALI SARKAR AND 31 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE

69	Review.Pet./44/2023 WP(C)/6809/2022 (D/O)	CHIMPI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
70	Review.Pet./86/2023 WP(C)/6596/2022 (D/O)	CHARU KALITA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/293/2023	MD. SHAHALOM HOQUE Versus THE STATE OF ASSAM AND 9 ORS	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	GA, ASSAM
2	WP(C)/696/2023	JUNAKI BORO Versus THE STATE OF ASSAM AND 5 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM
3	WP(C)/1373/2023	BAJYANTI BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. T BARUAH MS A DAS	SC, P AND R.D. GA, ASSAM
4	WP(C)/2022/2023	REJIYA KHATUN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM
5	WP(C)/2077/2023	SMTI. PURABI RAJKHOWA MEDHI Versus THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND 3 ORS	MR DEBA SARMAH MS N SHYAM	MR. B SHARMA (R-1 to 3) MR. H DAS (R-1 to 3) SC, HUDCO. SC, AGRI. DEPARTMENT
6	WP(C)/2121/2023	BALAJAN ABDUL HAKIM GIRLS M.E. MADRASSA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	GA, ASSAM
7	WP(C)/2400/2023	ANKIT CHOUDHURY Versus UNION OF INDIA AND 3 ORS	MS. S. TODI	MR. B CHOUDHURY, SC, STATE, GST DY.S.G.I.
8	WP(C)/3785/2023	NUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	SC, BTC SC, REVENUE
9	WP(C)/4132/2023	M/S JAGSON CONSTRUCTION LIMITED Versus THE UNION OF INDIA AND ANR	MR A B DEY MR. S SUTRADHAR	SC, GST DY.S.G.I.

10	WP(C)/4364/2023 FIXED	JUNAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	SC, FOREST SC, K A A C
11	WP(C)/4474/2023	GITA PRAJA Versus THE STATE OF ASSAM AND 4 ORS.	MS. B CHOWDHURY LEGAL AID COUNSEL	GA, ASSAM SC, HEALTH
12	WP(C)/4476/2023	NGO PARADISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
13	WP(C)/4479/2023	HARAN ALI MIAH Versus THE STATE OF ASSAM AND 3 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/914/2023 FIXED in WP(C)/7883/2022 WITH WP(C)/7883/2022	THE PUNJAB NATIONAL BANK AND 2 ORS Versus M/S N E INFRA AND ANR. M/S N E INFRA Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. A CHAMUAH MR. D M NATH	MR. A CHAMUAH MR. D M NATH SC, PNB
15	I.A.(Civil)/1714/2023 in WP(C)/5655/2022 WITH WP(C)/5655/2022 WITH I.A.(Civil)/1779/2023 in WP(C)/5655/2022	THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS GAMES VILLAGE RESIDENTS WELFARE SOCIETY AND ANR Versus THE STATE OF ASSAM AND 3 ORS SIMPLEX INFRASTRUCTURE LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N BARUAH N GAUTAM MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. N J KHATANIAR MR T DAS MR. R J DAS MR. D J DAS MS N MAHANTA	MR. I CHOUDHURY SC, G M D A MR. I CHOUDHURY SC, G M D A
<u>ORDER NO STEPS</u>				
16	WP(C)/1288/2022 FIXED WITH	MRS. ARIFA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
17	Crl.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM
<u>ADMISSION</u>				
18	WP(C)/259/2022 FIXED	JAISODI THAOSEN @ JAISODI KEMPRAI Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM
19	WP(C)/1852/2022	M/S TRIBENI ASSOCIATE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN	GA, ASSAM MRS. R S DEURI, SC, SOIL CONSERVATION DEPARTMENT
20	WP(C)/1853/2022	NIKUNJA BORTHAKUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
21	WP(C)/3129/2022 B/O	KRISHNA CHETRI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D M THAKURIA	SC, P H E SC, FINANCE DEPTT.
22	WP(C)/3391/2022 CAVT. NO.05222/022,	SWAPAN NAMASUDRA Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S ROY (r-6) MR. M H LASKAR (r-6) M. HOSSAIN (r-6) FOR CAVEATOR

23	WP(C)/4399/2022 FIXED	RAJA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM	SC, FOREST
24	WP(C)/6733/2022 FIXED	FATIMA YUVA SELF HELP GROUP Versus THE STATE OF ASSAM AND 6 ORS	MR M Z SHAH MR A S SK	SC, P H E SC, FINANCE
25	WP(C)/7932/2022 FIXED	ROUSENARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. R ISLAM MR T T MONI	MS G HAZARIKA, GA, ASSAM SC, REVENUE
26	WP(C)/8060/2022 FIXED	JAMAL UDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, CO OP GA, ASSAM MR. R ALI (R-7) H A AHMED (R-7)
27	WP(C)/8069/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	GA, ASSAM MR D DEKA (R4, R5) SC, AGRI. DEPARTMENT
28	WP(C)/60/2023 FIXED	MUKUL BORAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA MR. K BAISHYA	GA, ASSAM MR. P SUNDI (r-6)
29	WP(C)/401/2023	DOOMDOOMA PLANTERS SUPPLY STORES AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
30	WP(C)/639/2023	MD IDRISH ALI Versus PUNJAB NATIONAL BANK AND 4 ORS	MR. M U MONDAL MS. N NASRIN MR J I MONDAL MR J ISLAM	MR. A GANGULY SC, PNB
31	WP(C)/907/2023	SHAHENARA BENUN AND 18 ORS Versus THE STATE OF ASSAM AND 7 ORS	M. HOSSAIN	SC, P AND R.D. GA, ASSAM
32	WP(C)/1015/2023 FIXED	BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 4 ORS.	MR. D SARAF	SC, GST DY.S.G.I.
33	WP(C)/1201/2023 B/O	OHAB CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	SC, CO OP
34	WP(C)/1461/2023	CHANDRA KANTA BORSAIKIA AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR A GOHAIN MR. S DIHINGIA	GA, ASSAM SC, REVENUE
35	WP(C)/2033/2023 FIXED	SARAT DEKA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, GMC
36	WP(C)/2440/2023 B/O	PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
	WITH I.A.(Civil)/1278/2023 in WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, REVENUE
37	WP(C)/2477/2023	M/S MEDICITY HEALTHCARE SERVICES PVT. LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS S K DAS	MR. P P DUTTA (R-5) MS P SARMA(R-5) MS. P P DAS(R-5) SC, NHM SC, HEALTH
38	WP(C)/2732/2023 B/O	KIMI BALA RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, FINANCE SC, FOREST

39	WP(C)/3388/2023 FIXED	FATIK DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS N BEGUM MR. K SINGHA MR S GAUTAM	GA, ASSAM MR. C K S BARUAH (R-1) MR A V SINGH (R-4) MR W R MEDHI (R-4) SC, GDD
ORDERS				
40	I.A.(Civil)/3609/2022 LA.App./9/2022(D/O) in LA.App./9/2022 WITH	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR J KALITA MS. S. KAR	GA, ASSAM
41	I.A.(Civil)/3507/2022 LA.App. 8/2022(D/O)	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA	GA, ASSAM
42	WP(C)/234/2023 B/O	BORGUL ANCHALIK BAGAN BAZAR, BORGUL Versus THE GOVT. OF ASSAM AND 19 ORS.	MR. D P CHALIHA MR A ALI	SC, P AND R.D. GA, ASSAM MR. B U LASKAR (R-14) MR R M DAS (r-1) P. NAIDING (r-1) SC, REVENUE
43	WP(C)/753/2023 CAVT. NO.14602/022,	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
44	WP(C)/1164/2023 FIXED	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3)
45	I.A.(Civil)/1798/2023 WITH WP(C)/1231/2018 (D/O), WITH WP(C)/1226/2018 (D/O) in WP(C)/1226/2018 WITH I.A.(Civil)/1882/2023	BIPUL TERANG Versus UNION OF INDIA AND 3 ORS.	MR. B K BHATTACHARJEE MS. N BARMAN	ASSTT.S.G.I.
46	WP(C)/2157/2023 FIXED	ANIMA TERANG, Versus UNION OF INDIA AND 2 ORS. BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B K BHATTACHARJEE MS. N BARMAN MR I HAQUE	MR H GUPTA GA, ASSAM SC, REVENUE
47	I.A.(Civil)/2199/2023 B/O in WP(C)/118/2022 WITH WP(C)/118/2022	BADAN CHANDRA BORA, Versus THE STATE OF ASSAM AND 6 ORS. BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R SHARMA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR. A SAIKIA (R-7) MR. A S ALI (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE

WITH
I.A.(Civil)/1777/2022
in WP(C)/118/2022

BADAN CHANDRA BORA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR K K MAHANTA (Sr.
Advocate)
MR. K M MAHANTA

MR. C S HAZARIKA, GA,
ASSAM (R-2,3,6)
GA, ASSAM
MR T KALITA (R-7)
MR D GOGOI, SC, FOREST
DEPTT. (R-5)
MR. B J TALUKDAR, SC,
REVENUE & DISASTER
MANAGEMENT DEPTT. (R-
1)
MR B GOGOI, SC, SOIL
CONSERVATION (R-4)
SC, REVENUE

48 WP(C)/2668/2023
FIXED

ATANU SARMAH AND ANR.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. A R BHUYAN
MS. A. BORAH
MR N Z CHOUDHURY
MR N A MAZARBHUIYA
MR D J BORO

GA, ASSAM
SC, REVENUE

49 WP(C)/3519/2023
FIXED

ANISUR ZAMAN
Versus
THE STATE OF ASSAM AND 8 ORS

R SARMAH
MR J BORAH
MR. K KAKOTI

GA, ASSAM
SC, REVENUE AND
DISASTER MANAGEMENT
DEPT

50 WP(C)/3964/2023
FIXED

ANAMIKA NAHA AND 4 ORS
Versus
THE STATE OF ASSAM AND 7 ORS

MR. I H LASKAR
MR. P K DEKA
MD. S ALOM
MR. P DAIMARY

SC, P AND R.D.
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1557/2020 FIXED	AMIN HUSSAIN Versus UNION OF INDIA AND 6 ORS.	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC (R4) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,5TO7)
2	WP(C)/2479/2020 WITH LCR, B/O	BANABASHI DAS @ SRI BANSHI DAS AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WITH WP(C)/3477/2020	BABUL DAS AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/3681/2020 FIXED	MD. SOHIDUR MIYA @ SAHIDUL ISLAM @ SAIDUL MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/165/2023 FIXED	AINOB BIBI@AINAB BIBI@AINAR BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A N IQBAL MR A HAI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2198/2023 FIXED	MATIUR RAHMAN @ MOTIOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7	WP(C)/2607/2023	NUR NAHAR NESSA @ NUR NAHAR Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/2633/2023	ABDUL HAMID @ ABDUL HAMID SK @ LALJI SK Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR. S MOLLAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/2649/2023	GULAK MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. S NATH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/2938/2023 FIXED	MD. JAMAL ALI @ JAMAL ALI @ JAMALUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/4137/2023 FIXED	MD JULHAS MIYA @ JULHAS MIA @ JULHAS ALI Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/4473/2023	ABDUL REJAK Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4475/2023	SMTI. RITA DUTTA @ RITA BISWAS Versus THE UNION OF INDIA AND 6 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/4480/2023	TAFAJUL HOQUE Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/4481/2023	MD. ARAFAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
16	WP(C)/4329/2015	SARIFUDDIN Versus THE STATE OF ASSAM AND 17 ORS	MR. P J SAIKIA MR. S SARMA MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. J H LASKAR	MR. H R A CHOUDHURY(R-9) MS. B DEVI(R-10) GA, ASSAM MR. K MUNIR(R-8) MR. R HUSSAIN(R-7,11to14&16) MR. F U BORBHUIYA(R-9) MR. S P CHOUDHURY MR. M RAHMAN(R-10) MR. A H M R CHOUDHURY MR. J ISLAM(R-7,11to14&16) MR. S BORGHAIN(R-10) MR. N J GOGOI (R-10) MR. T MOHAMMAD(R-7,11to14&16) MR. J M SULAIMAN(R-9) MR. M BORGHAIN(R-10) MR. P K MUNIR(R-8)
17	WP(C)/5574/2017 WITH LCR	ABU SAMA Versus THE UNION OF INDIA and 4 ORS.	MR.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/6518/2017 WITH LCR	ABDUL BAREK @ ABDUL BAREQUE Versus THE UNION OF INDIA and 4 ORS.	MR.S ISLAM MR A HAWARI	GA, ASSAM ASSTT.S.G.I.

19	WP(C)/1105/2018 FIXED, WITH LCR	AHELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MS. A KHATUN MS S PARVEEN	GA, ASSAM SC, NRC, MS A VERMA (R6) ASSTT.S.G.I. (R1) SC, F.T, MR J PAYENG (2,3,AND4) SC, ECI, MR D BARUAH (R5)
20	WP(C)/6454/2018 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. F HAQUE	GA, ASSAM MR. S BORTHAKUR (R4) MS. S KAKATI (R4)
21	WP(C)/495/2019 FIXED, WITH LCR	SRIBASH BISWAS @ SRI SIBAS BISWAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/1552/2019 FIXED, WITH LCR	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/3311/2019 B/O, WITH LCR	KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED SYED BURHANUR RAHMAN MR A W AMAN MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
24	WP(C)/4916/2019 FIXED, WITH LCR	AMENA KHATUN @ AMENA BEGUM @ AMENA RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/5082/2019 FIXED, WITH LCR	KAMALA KHATUN Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/6588/2019 WITH LCR	MIYAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH				
27	WP(C)/6615/2019	ABDUL KHALEK Versus THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/6740/2019 FIXED, WITH LCR	JYOTSHNA RANI SAHA @ JYOTSNA RANI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/1525/2020 B/O, WITH LCR	MIYA HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/2794/2022 B/O	MUSSTT RASNU BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/7179/2022	NIZAMUDDIN SHEKH @ MD. NIZAMUDDIN Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
32	WP(C)/2636/2018	NIZAMUDDIN SHEKH @ NIZAMUDDIN Versus THE UNION OF INDIA AND 8 ORS.	MR. M AHMED MR. S RAHMAN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.

33	WP(C)/7811/2022 WITH LCR	JAYAN UDDIN @ JAYALUDDIN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M AHMED OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/7941/2022 FIXED, WITH LCR	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
35	WP(C)/2736/2023 FIXED, WITH LCR	TOMSER ALI Versus UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/3444/2023 WITH LCR, WP(C)/1561/2021 (D/O)	MAZID MIA Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN D HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ORDERS

37	Review.Pet./116/2020 WITH WP(C)/6376/2018 (D/O), REVIEW PET./66/2019 (D/O), LCR	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	W.P.(CrI.)/1/2023	SMT. NENGVAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
39	I.A.(Civil)/2203/2023 WITH WP(C)/3269/2019 (D/O) in WP(C)/3269/2019	FUL KHATUN @ FULUWARA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

HEARING

40	WP(C)/7961/2019 FIXED, WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
41	Review.Pet./119/2020 FIXED, WITH WP(C)/2858/2017 (D/O), REVIEW PET./119/2018 (D/O)	ON THE DEATH OF REVIEW PETITIONER LATE RAM KUMAR ROY ,HIS SONS AND DAUGHTER AS LEGAL HEIRS. . Versus THE UNION OF INDIA AND 4 ORS.	MR. P ROY MR. I ALAM MR. T SK	GA, ASSAM MS. A VERMA MR. R DEV MR. K K PARASAR ASSTT.S.G.I. SC, F.T
42	WP(C)/2305/2020 B/O, WITH LCR	JOBEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023

8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/91/2023	GHANA DEOGHARIA Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
	WITH I.A.(CrI.)/670/2023 in CRL.A(J)/91/2023	GHANA DEOGHARIA Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
2	CRL.A(J)/92/2023 <u>O Y 8 M 5 D :</u>	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
	WITH I.A.(CrI.)/674/2023 in CRL.A(J)/92/2023	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
3	CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/675/2023 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
4	CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM

	WITH I.A.(CrI.)/679/2023 in CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
5	CrI.A./291/2023	PARAMESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
	WITH I.A.(CrI.)/683/2023 in CrI.A./291/2023	PARAMESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
6	WP(C)/2098/2023	RUHI DAS BASAK Versus THE UNION OF INDIA AND 4 ORS.	MS. S KHOUND MR. K MOHAMMED	MS. B SARMA DY.S.G.I.
<u>ORDERS</u>				
7	CRL.A(J)/79/2019 6 Y 4 M 14 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, B/O	KRISHNA BISWAS Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
8	I.A.(Civil)/551/2020 in Mat.App./608/2020	XXXXXXX Versus XXXXXXX	MR. L K BORAH MR. J PAWE	
	WITH Mat.App./608/2020 (Filing Number)	XXXXXXX Versus XXXXXXX		
9	I.A.(CrI.)/837/2022 in CrI.A./351/2022	HARIHAR THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./351/2022	HARIHAR THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	I.A.(Civil)/3366/2022 WITH LCR in Mat.App./8/2020	XXXXXXXXX Versus XXXXXXXXX	MR. B K BHAGAWATI	MR. N N JHA
	WITH Mat.App./8/2020	XXXXXXXXX Versus XXXXXXXXX	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
11	I.A.(Civil)/3777/2022 in Mat.App./14906/2022	XXXX XXXX Versus XXXX XXXX	MD. H BHUYAN MR A MOHAMMAD MRS. T CHAKRAVORTY	
	WITH Mat.App./14906/2022 (Filing Number)	XXXX XXXX Versus XXXX XXXX	MD. H BHUYAN	
12	I.A.(CrI.)/676/2023 in CrI.A./7095/2023	BINANDA BHUMIZ @ PUTKU Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
	WITH CrI.A./7095/2023 (Filing Number)	BINANDA BHUMIZ @ PUTKU Versus THE STATE OF ASSAM AND ANR. A	MR S BORTHAKUR	
13	I.A.(Civil)/2103/2023 WITH LCR in Mat.App./3/2023	XXXXXXXXX Versus XXXXXXXXX	MR B K JAIN	MR G DAS

WITH

Mat.App./3/2023

XXXXXXX

Versus

XXXXXXX

MR G DAS

MR. S SHARMA

MS. P TALUKDAR

MR B K JAIN

HEARING

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|----|---|---|--|---------------------------|
| 14 | CRL.A(J)/1/2020
<u>7 Y 7 M 29 D</u> :WITH LCR 3 FILES,
P.B.-2 | CHARUA KACHUA @ SUSHIL KUJUR
Versus
THE STATE OF ASSAM | MR. B TALUKDAR, AMICUS
CURIAE | PP, ASSAM |
| 15 | CrI.A./149/2020
<u>3 Y 5 M 10 D</u> :WITH LCR 3 FILES,
P.B.-2, FIXED | SRI SIRISH DAS
Versus
THE STATE OF ASSAM AND ANR | MR H AHMED
MR. N BARMAN
MS P RABHA | MR. R CHETRI
PP, ASSAM |
| 16 | CRL.A(J)/31/2021
<u>4 Y 0 M 7 D</u> :WITH LCR 3 FILES,
P.B.-2 | DILIP GOUR
Versus
THE STTE OF ASSAM | MR. M DUTTA, AMICUS
CURIAE | PP, ASSAM |
| 17 | I.A.(CrI.)/571/2021
<u>1 Y 10 M 11 D</u> :WITH LCR 5 FILES,
P.B.-2
in CrI.A./218/2021
WITH
CrI.A./218/2021 | BIKASH DAS
Versus
THE STATE OF ASSAM AND ANR. | MS. A HUSSAIN
MR R ISLAM
MS M DEKA | PP, ASSAM |
| 18 | CRL.A(J)/14/2023
<u>0 Y 7 M 23 D</u> :WITH LCR 6 FILES,
P.B.-2 | BIKASH DAS
Versus
THE STATE OF ASSAM AND ANR.
BORSING PHANGCHO
Versus
THE STATE OF ASSAM | MS. A HUSSAIN
MR R ISLAM
MS M DEKA
MR B PRASAD (AMICUS
CURIAE) | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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|-----|-------------------|------------|----|------------|
| 1) | MRS N BARUAH | 17-07-2023 | To | 16-08-2023 |
| 2) | MS. K YADAV | 19-07-2023 | To | 09-09-2023 |
| 3) | MR R YADAV | 19-07-2023 | To | 09-09-2023 |
| 4) | MR D C K HAZARIKA | 29-07-2023 | To | 25-08-2023 |
| 5) | MR. D SARAF | 26-07-2023 | To | 07-08-2023 |
| 6) | MR. N HOSSAIN | 27-07-2023 | To | 15-08-2023 |
| 7) | MR. B RAHMAN | 02-08-2023 | To | 11-08-2023 |
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| 9) | MR. T MOHAMMAD | 01-08-2023 | To | 17-08-2023 |
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| 12) | MR M Z AHMED | 07-08-2023 | To | 09-08-2023 |
| 13) | MS B DUTTA | 07-08-2023 | To | 09-08-2023 |
| 14) | MR. A M DUTTA | 07-08-2023 | To | 09-08-2023 |
| 15) | MS. R D MOZUMDAR | 04-08-2023 | To | 11-08-2023 |
| 16) | MR D K DAS | 04-08-2023 | To | 07-08-2023 |
| 17) | MS. A DEVI | 07-08-2023 | To | 09-08-2023 |
| 18) | MR S BORTHAKUR | 05-08-2023 | To | 07-08-2023 |
| 19) | MR. M J BARUAH | 08-08-2023 | To | 08-08-2023 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2161/2023 B/O in WP(C)/4051/2023	SAURAV SARKAR, Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
2	WITH WP(C)/4059/2023	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM SC, BTC

LEAVE NOTE OF ADVOCATES FOR 07/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2739/2023	NIRMAL DAS Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL K KAKATI	PP, ASSAM
2	Bail Appln./2741/2023	KIGE GAMLIN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
3	Bail Appln./2744/2023	PRASANJIT GIRI Versus UNION OF INDIA	MR. D BHATTACHARJEE	MR. S C KEYAL SC, NCB
4	Bail Appln./2745/2023	MD. NUR HUSSAIN @ KAYA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI MS. L ISLAM	PP, ASSAM
5	Bail Appln./2748/2023	SAMBHU NANDI Versus THE UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR. S C KEYAL SC, NCB
6	Bail Appln./2750/2023	AMAL DAS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
7	Bail Appln./2751/2023	KULENDRA SAIKIA Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
8	Bail Appln./2752/2023	BASER ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	PP, ASSAM

9	Bail Appln./2753/2023	HAIDAR HUSSAIN @ AHMED HUSSAIN Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
10	Bail Appln./2754/2023	DEEPAK CHOUHAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R BORO A ACHARJEE	PP, ASSAM
<u>MOTION</u>				
11	Crl.Pet./529/2023	PRANAB BARUAH AND 32 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 6 ORS	MR. R P KAKOTI SR. ADV. MR. T DAS MISS A HAZARIKA MR. S SUTRADHAR	MR. S S ROY (R-5,6 AND 7) PP, ASSAM SC, CBI SC, RAILWAY
12	Crl.Pet./799/2023	AMIT KUMAR VERMA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MISS. J GOGOI	PP, ASSAM
13	Crl.Pet./800/2023	UNION OF INDIA Versus LAKHAN DAS	MR. S C KEYAL SC, NCB	
14	Crl.Pet./801/2023	BHUMESH CHANDRA DUTTA Versus SRIMOTI CHINU SARKAR	MR R SENSUA	
15	Crl.Pet./802/2023	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGOHAIN MS M GOGOI MS M SARMA MS R BEGAM	PP, ASSAM
16	Crl.Pet./803/2023	DEEPAK KUMAR SARMA Versus M/S R B ENTERPRISE	MR. R MAZUMDAR MR H BEZBARUA K. KALITA	
17	AB/2721/2023	POLIN BORAH Versus THE STATE OF ASSAM AND ANR	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM
18	AB/2723/2023	ALIFIL ISLAM @ ALIUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR M Z SHAH MR A S SK	PP, ASSAM
19	AB/2726/2023	BHARAT YADAV AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K K KALITA MR. D CHUTIA	PP, ASSAM
20	AB/2729/2023	NALBAHADUR SHEIKH AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
21	AB/2733/2023	RISHAV ROY Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
22	AB/2734/2023	RAJ SARMAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
23	AB/2735/2023	DEVANAND SINGH AND ANR Versus THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM
24	AB/2736/2023	EJAJUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>ADMISSION</u>				
25	Crl.Pet./928/2019 WITH LCR 1 FILE	GOUTAM KUMAR BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH	MR A SHARMA PP, ASSAM
26	Crl.Pet./607/2022 WITH LCR 1 FILE	PAWAN AGARWAL Versus THE STATE OF ASSAM AND ANR	MS M HAZARIKA MR. M K BORAH	MR. P K MAZUMDAR (R-2) PP, ASSAM
27	Crl.Pet./955/2022 WITH LCR 1 FILE	BHASKAR THAKURIA AND ANR. Versus PURABI THAKURIA	MR S BORTHAKUR MS. P BORAH	MR. N N JHA MR. M UDDIN MS M SAHOO

28	Crl.Pet./110/2023 WITH LCR 3 FILES	MUSADDAR ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S RANA	MR. B C DAS (R-2) MR. S H RAHMAN (R-2) PP, ASSAM
29	Crl.A./289/2023	KANAN MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN MR. B KHATONIAR	PP, ASSAM
	WITH I.A.(Crl.)/680/2023 in Crl.A./289/2023	KANAN MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN MR. B KHATONIAR	PP, ASSAM
30	Crl.A./290/2023	KARUNA MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN MR. B KHATONIAR	PP, ASSAM
	WITH I.A.(Crl.)/682/2023 in Crl.A./290/2023	KARUNA MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN MR. B KHATONIAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
31	Bail Appln./2489/2023 FIXED	JAMAL UDDIN @ JAMALUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD. A A KHAN MR. J ALI	PP, ASSAM
32	Bail Appln./2554/2023 FIXED	BAREK ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN SK ABDULLAH MR. N UDDIN	PP, ASSAM
33	Bail Appln./2600/2023 WITH OFFICE NOTE, FIXED	UDDHAB DAS Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
34	Bail Appln./2641/2023 FIXED	JAHDUL ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
35	Bail Appln./2643/2023 FIXED	KHARGESWAR DEKA Versus THE STATE OF ASSAM	MR B SHARMA MR. P KAKATI	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/523/2023	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A K AHMED MR. M A I HUSSAIN MR A AHMED MD A ISLAM MR. A HOQUE	PP, ASSAM
37	AB/1530/2023	NURUL ISLAM @ NUR ISLAM Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE B DUTTA	PP, ASSAM
38	AB/1904/2023	JAHIRUL ISLAM TALUKDAR Versus THE STATE OF ASSAM	MR. T DEURI J RABHA MRS S BEGUM	PP, ASSAM
39	AB/1926/2023	DHIRAJ THAKURIA Versus THE UNION OF INDIA	MR. P J SAIKIA MS. M PAUL MS. S P DAS	DY.S.G.I.
40	AB/1940/2023	SAFIQUL ISLAM TALUKDAR @ SAFIQUL ALI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
41	AB/2361/2023 B/O	RANJIT KUMAR BASUMATARY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. R DE MS. R B BORA S BARO	SC, CBI

42	WITH AB/2332/2023	BISHNU PRASAD BRAHMA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. R DE MS. R B BORA S BARO	SC, CBI
43	WITH AB/2531/2023	JOHN KULLU Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. R DE MS. R B BORA S BARO	SPL. PP, C.B.I.
44	AB/2437/2023 FIXED	MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
45	WITH Bail Appln./2405/2023	RAJIBUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
<u>ORDERS</u>				
46	Crl.Pet./738/2019	SMT. HAPPYMANI BISHAYA Versus GAURANGA BARMAN AND ANR.	MR. R SARMA MR R D GOSWAMI	PP, ASSAM (R2)
47	WITH Crl.Pet./725/2019	KAUSHIK BAISHAYA Versus GAURANGA BARMAN AND ANR.	MR. R SARMA MR R D GOSWAMI	PP, ASSAM (R2)
48	Crl.Pet./618/2023 B/O	DR. RAJU SAKTHIVEL Versus CENTRAL BUREAU OF INVESTIGATION , ACB AND ANR.	MS. N BORDOLOI MR. S RAJ GANESH	SC, CBI
<u>STAY MATTERS</u>				
49	Crl.Pet./196/2022 WITH LCR 1 FILE	SANJIB KR PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	MS. S NEWAR (R-2) MR D KHAN (R-2) PP, ASSAM
50	Crl.Pet./828/2022 WITH LCR 2 FILES	RAJEN TERON Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Tr.P.(C)/20/2023	SANGITA DAIMARY Versus ANJAN RABHA	MR. P J SAIKIA MS D DUTTA	
2	FAO/29/2023 FIXED	INDRA SWAMI AND ANR. Versus PATELI NATH @ PATELI BALA DEVI AND ANR	MR. S P ROY JYOTISH DAS	
	WITH I.A.(Civil)/1776/2023 in FAO/29/2023	INDRA SWAMI AND ANR. Versus PATELI NATH @ PATELI BALA DEVI AND ANR	MR. S P ROY JYOTISH DAS	
3	MFA/42/2023	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PARIMAL BARMAN and ANR	MS. R D MOZUMDAR	MR. D K SAIKIA(R-1) MS.S D SAIKIA(R-1)
	WITH I.A.(Civil)/1403/2023 in MFA/42/2023	THE ORIENTAL INSURANCE CO. LTD. Versus PARIMAL BARMAN and ANR.	MS. R D MOZUMDAR	MR. D K SAIKIA(R-1) MS.S D SAIKIA(R-1)
4	MFA/60/2023	MITHU BASFOR AND ANR. Versus THE UNION OF INDIA	MS J KALITA	SC, NF RLY
5	CRP(IO)/80/2023 WITH LCR, FIXED	MAMANI DAS BORO AND ANR. Versus BHARAT TUMUNG AND ANR.	MR G J SAIKIA MR S DAS MS RICHA JHA MR. A GAUTAM	MR. T J MAHANTA (r-1) MS. P BHATTACHARYA (r-1) MR G KAKOTI (r-1)
6	CRP(IO)/79/2023	MITHILA JAIN Versus BHARATI TUMUNG AND ANR.	MR G J SAIKIA MR S DAS MS RICHA JHA MR. A GAUTAM	MR. T J MAHANTA (r-1) MS. P BHATTACHARYA (r-1) MR G KAKOTI (r-1)
7	MACApp./255/2023	NATIONAL INSURANCE COMPANY LTD. Versus ANARKALI DEVI AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	

	WITH I.A.(Civil)/1874/2023 in MACApp./255/2023	NATIONAL INSURANCE COMPANY LTD. Versus ANARKALI DEVI AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	
8	MACApp./263/2023	MUSSTT. MANISHA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. S DUTTA MS. M CHOUDHURY MS C BORAH
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
9	RSA/35/2020	SHRI RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS DAUGHTER SMT. SUDESNA KHOUND AND ANR	MR. N C DAS MS. M DEVI MR. A DAS	
10	WITH CRP/181/2019	RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS LEGAL HEIRS SMT. SUDESNA KHOUND AND ANR	MS. M DEVI MR. N C DAS MR A DEY MR A DAS	MR. P J SAIKIA MR. A K GUPTA
11	RSA/37/2023 WITH LCR	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	WITH I.A.(Civil)/702/2023 in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
12	RSA/114/2023	BISHNU BARUAH Versus BAIKUNTHA RAM DEKA	MR. M TALUKDAR MR. P P DUTTA MS. M TALUKDAR	
	WITH I.A.(Civil)/1887/2023 in RSA/114/2023	BISHNU BARUAH Versus BAIKUNTHA RAM DEKA	MR. M TALUKDAR MR. P P DUTTA MS. M TALUKDAR	
<u>ORDERS</u>				
13	MACApp./198/2011 WITH LCR, FIXED	SANJAY BORKAKOTY Versus PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, A S T C
14	RSA/112/2013 WITH LCR, B/O	LAXMI RANI YADAV and 5 ORS. Versus BUDHRAJ YADAV and ANR.	MR.N DHAR MR.S CHAKRABORTY	MR.B R DEYR-1 MR.S DEY(R-1)
15	I.A.(Civil)/109/2017 in MFA/286400/2016	EMPLOYEE'S STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT. LTD.	MR.K K NANDI MR.A J GHOSH MS.P KALITA	
	WITH MFA/286400/2016 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT LTD and 3 ORS		
16	I.A.(Civil)/2403/2017 in RSA/285601/2016	TANKESWAR SHINTEY and 3 ORS Versus MD. NURUL ISLAM and 3 ORS,	MR.R SARMA	
	WITH RSA/285601/2016 (Filing Number)	SRI TANKESWAR SHINTEY and 3 ORS Versus MD NURUL ISLAM and 3 ORS	MR.R SARMA	

	WITH I.A.(Civil)/915/2020	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. Versus MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
	WITH I.A.(Civil)/916/2020	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. Versus MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
	WITH I.A.(Civil)/917/2020	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. Versus MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
17	I.A.(Civil)/1659/2018 in RSA/135/2018	SHRI KANOUL KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	GA, ASSAM
	WITH RSA/135/2018	SHRI KANOUL KUMAR DAS and ANR Versus THE STATE OF ASSAM and 5 ORS	MS. N MODI MR. S DUTTA MR. S DUTTA MR. C SHARMA	GA, ASSAM
18	I.A.(Civil)/4348/2018 in MFA/15260/2018	UNION OF INDIA Versus M/S NORTH EAST IODIZED SALT PVT LTD	MS. M CHATTERJEE MS. K KALITA MRS U CHAKRABORTY	MR. K P MAHESWARI MS. L DAS
	WITH MFA/15260/2018 (Filing Number)	UNION OF INDIA Versus M/S NORTH EAST IODIZED SALT PVT LTD		
19	RSA/268/2019	JOY RAM BHOR AND 3 ORS. Versus ABDUL MANNAN AND ANR	MS L R NAG MR. S BANIK MR K K GHOSH	MR F A LASKAR MR. D H MOZUMDER
20	RSA/279/2019	SHRI TAPAN KUMAR SARMA Versus SHRI SHASANKA DEB CHOUDHURY AND ANR	MR. S K MEDHI MR. N DEKA MR. A DAS MR. S DUTTA	MR. S P CHOUDHURY (R1)
21	MFA/20/2020 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus MADHAB DAS AND ANR.	MR. A J SAIKIA MR. B KAKATI	MR. S DAS (r-1) MRS. R T DAS (r-1) MR B P BORAH (RES. 1) J DASGUPTA (RES. 1) MR P J DUTTA (RES. 1) MR R S RONGHANG (RES. 1)
22	RSA/94/2020	ON THE DEATH OF CHAKRADHAR MAHANTA, HIS LEGAL HEIRS NIRUPAMA MAHANTA AND 3 ORS Versus ON THE DEATH OF DINESH CHANDRA MAHANTA, HIS LEGAL HEIRS SRI BISWAJIT MAHANTA AND 7 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN MRS. A KHANAM	MR B SHARMA MS. S MAHANTA FOR CAVEATOR
23	I.A.(Civil)/212/2020 in RSA/17445/2019	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 9 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K JAIN MR D MONDAL TULIKA BORAH MR. P K PODDAR
	WITH RSA/17445/2019 (Filing Number)	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 4 ORS		
24	RSA/8/2021	SYLHET TEA AND INDUSTRY LTD., Versus ON THE DEATH OF SANTOSH DEB, HIS LEGAL HEIRS SHRIMATI SHANTI RANI DEB AND 20 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. T U LASKAR (R1(A)-1(E), R3(B)-3(F), R5(A)-5(G), R6) MR. N DHAR (R1(A)-1(E), R3(B)-3(F), R5(A)-5(G), R6)
25	MFA/6/2022 WITH LCR	SABITA BISWAS AND 3 ORS. Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY

26	RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 19 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
27	MFA/30/2022 WITH LCR	NEW INDIA ASSURANCE CO. LTD Versus MD. KHAIRUL ISLAM and ANR	MR SISHIR DUTTA MSP DEHINGIA MS.M CHOUDHURY	MR. K BHATTACHARJEE MR. K BHATTACHARJEE MS B TALUKDAR MS B TALUKDAR
	WITH I.A.(Civil)/353/2022 in MFA/30/2022	NEW INDIA ASSURANCE CO. LTD. Versus MD. KHAIRUL ISLAM and ANR	MR SISHIR DUTTA	
	WITH I.A.(Civil)/1692/2022 in MFA/30/2022	MD. KHAIRUL ISLAM Versus NEW INDIA ASSURANCE CO. LTD AND ANR	MR. K BHATTACHARJEE MR B TALUKDAR	MS M CHOUDHURY
28	CRP/55/2022	MANIRUZ ZAMAN @ MONIRUL Versus MOZIBAR RAHMAN AND 4 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. M U MONDAL (R-1,2) MS. N NASRIN (R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM (R-1,2) MR A ALIM SK (R-1,2)
29	MFA/70/2022 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSST ABEDA BEGUM and 2 ORS	MS. R D MOZUMDAR	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN
	WITH CO/37/2022 in MFA/70/2022	ABEDA BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
30	MFA/93/2022 WITH LCR	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MS. M BARMAN (r-1,2,3) MR. M ISLAM (r-1,2,3)
	WITH I.A.(Civil)/3089/2022 in MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MR. SURAJIT DAS (R-1, 2, 3) MR. P P DAS (R-1, 2, 3)
31	MFA/110/2022 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus JUNTI DAS and ANR	MR.R K BHATRA MS.A BORA MS P HAJURI MR A SAIKIA	
	WITH MC/9/2022 in MFA/110/2022	NATIONAL INSURANCE CO. LTD. Versus JUNTI DAS and ANR,	MR.R K BHATRA MS.A BORA MS P HAJURI MR A SAIKIA	
32	MFA/113/2022 WITH LCR	UNION OF INDIA Versus M/S ADHUNIK CEMENT LTD.	MR. K GOGOI	MR. S R GOGOI C. SARMAH
	WITH I.A.(Civil)/3631/2022 in MFA/113/2022	UNION OF INDIA Versus M/S ADHUNIK CEMENT LTD.	MR. K GOGOI	
33	RSA/161/2022	SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH	MR. M U MONDAL (R1.3) MD. I H KHAN (R1.3) MR K ISLAM (R1.3) MR A ALIM SK (R1.3)
34	MACApp./592/2022 B/O	UNITED INDIA INSURANCE CO. LTD Versus REKHA DAS AND ORS	MR. A J SAIKIA MR. B KAKATI MR G S BORO	MR. D BORAH MR. R DOWARAH MR. B C THAKURIA

	WITH I.A.(Civil)/2606/2022 in MACApp./592/2022	UNITED INDIA INSURANCE CO. LTD Versus REKHA DAS AND ORS	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
35	I.A.(Civil)/1302/2022 in RSA SL. NO. 232547 in MC/603/2015	LEGAL HEIRS OF LATE TARINI SARMA GURU PRASAD SARMA and 3 ORS Versus LEGAL HEIRS OF LATE PUSPA CH. SARMA SHRI RANJIT SARMA		MR. H R KHAN MS. N GOSWAMI
	WITH MC/603/2015 CAVT. NO. 1745/2014	GURU PRASAD SARMA and 3 ORS Versus PUSPA CHANDRA SARMA and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.H R KHANR-5 MS.N GOSWAMI FOR CAVEATOR
	WITH I.A.(Civil)/1303/2022 in MC/603/2015	LEGAL HEIRS OF LATE TARINI SARMA, GURU PRASAD SARMA and 3 ORS Versus LEGAL HEIR OF LATE PUSPA SARMA SHRI RANJIT SARMA		
36	I.A.(Civil)/1591/2022 in RSA/10786/2018	MUSST AYESHA KHATUN AND 7 ORS Versus SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	
	WITH RSA/10786/2018 (Filing Number)	MUSST AYESHA KHATUN AND 7 ORS Versus SIKHA KHATUN AND 5 ORS	MR. A K SHARMA	
	WITH I.A.(Civil)/649/2019	MUSST AYESHA KHATUN AND 7 ORS Versus (a) SALEHA KHATUN AND 5 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI MR. M I HUDA MR. B DAS
	WITH I.A.(Civil)/3618/2022	MUSST AYESHA KHATUN AND 7 ORS Versus SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI
37	I.A.(Civil)/2234/2022 in RSA/8336/2022	SUBHAN ALI Versus MD. MAFIDUL ALI @ MOIDUL ALI AND 4 ORS.	MR M CHETIA MR G CHAMUAH	
	WITH RSA/8336/2022 (Filing Number)	SUBHAN ALI Versus MD. MAFIDUL ALI @ MOIDUL ALI AND 4 ORS. B	MR M CHETIA	
38	I.A.(Civil)/2582/2022 in MFA/7278/2022	RANJAN RAI @ RAJEN RAI AND 2 ORS. Versus SUBADHRA SINGH AND 2 ORS.	MR B K JAIN MR. S BASUMATARY	MR. R C PAUL (r-2)
	WITH MFA/7278/2022 (Filing Number)	RANJAN RAI @ RAJEN RAI AND 2 ORS. Versus SUBADHRA SINGH AND 2 ORS. B	MR B K JAIN	
39	MFA/13/2023 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUST. MONOWARA BEGUM and ANR,	MS L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.M DUTTA(R-1) MR.M ISLAM(R-1)
40	MFA/20/2023 WITH LCR	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE .	MRS. A GAYAN	
41	MFA/33/2023 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus ANUSAYA PANDA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
42	RSA/36/2023	ATOWAR RAHMAN Versus HOSSAIN ALI AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A RAHMAN (r-1,2)

43	MFA/43/2023 WITH LCR	UNION OF INDIA Versus M/S ANKUR BUSINESS PVT. LTD.	MR. K GOGOI	
44	CRP/93/2023 FIXED	RAJESH BHARTIA AND 5 ORS Versus KRISHNA KUMAR BHARATIA	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS A K CHOUDHURY MR M CHOUDHURY
45	CRP(IO)/168/2023 FIXED	UMAR ALI MONDAL Versus ON THE DEATH OF NONI MONDAL HIS LEGAL HEIRS AND ORS	MR. A RAHMAN	GA, ASSAM
46	CRP(IO)/224/2023 FIXED	IMDADUR RAHMAN LASKAR Versus MOULANA ABDUL FATTAH AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	
47	I.A.(Civil)/1575/2023 in RSA/87/2015 (D/O) in RSA/87/2015 WITH	SWAGAN CH. DAS AND ANR. Versus HASIM UDDIN KHA MASTER AND 18 ORS.	MR A SARMA MR. B D DEKA MR. K KALITA MR A DEKA	
48	MC/43/2023 in RSA/88/2015 (D/O) WITH MC/44/2023	SWAPAN CHANDRA DAS Versus HASIM UDDIN KHA MASTER AND 18 ORS.	MR. A SARMA MR. B D DEKA MR. K KALITA MR A DEKA	
49	WITH I.A.(Civil)/1570/2023 in RSA/88/2015 (D/O)	SWAPAN CHANDRA DAS Versus HASIM UDDIN KHA MASTER AND 18 ORS.	MR. A SARMA MR. B D DEKA MR. K KALITA MR A DEKA	
50	I.A.(Civil)/1642/2023 in Mat.App./5892/2023 WITH Mat.App./5892/2023 (Filing Number)	XXXX XXXX Versus XXXX XXXX	MR. A M S MAZUMDER	
51	I.A.(Civil)/1748/2023 WITH LCR, FIXED in MACApp./806/2022 WITH MACApp./806/2022	PADUMI MOCHAHARI Versus NATIONAL INSURANCE COMPANY LTD.	MR M HOQUE MR. R A CHOUDHURY	MR T KALITA
52	I.A.(Civil)/2219/2023 in MFA/8347/2023 WITH MFA/8347/2023 (Filing Number) WITH I.A.(Civil)/8348/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus PADUMI MOCHAHARI AND 2 ORS. M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E	MR T KALITA MR. A KAKATI MR. P HAZARIKA P. BORAH MR. H S BORAH MR. P HAZARIKA	
53	I.A.(Civil)/2236/2023 in MFA/8545/2023 WITH MFA/8545/2023 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E SUNITA LOHAR MOHALI AND 2 ORS. Versus THE UNION OF INDIA SUNITA LOHAR MOHALI AND 2 ORS. Versus THE UNION OF INDIA (E)	MR. P HAZARIKA MS J KALITA MS J KALITA	DY.S.G.I.

HEARING

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	WP(C)/3521/2023 B/O	M/S DIFOLU ASSOCIATES Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	SC, P AND R.D. GA, ASSAM MR. S DUTTA (R-1, R-2, R-3, R-5 & R-6) MR. B DEORI (R-4)
<u>TOP OF THE LIST</u>				
2	WP(C)/1164/2022 WITH WP(C)/190/201(D/O)	ABDUL SALAM AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM MS. M KOTOKI, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. SC, REVENUE
<u>MOTION</u>				
3	WP(C)/4000/2023	DR. PRADIP KR SARMA AND ANR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. M A I HUSSAIN	SC, APDCL
4	WP(C)/4124/2023	KARTICK SAHA Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
5	WP(C)/4219/2023	ABDUL JABBAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, WATER RESOURCE
6	WP(C)/4224/2023	NARENDRA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P TALUKDAR MS D ANGANA	SC, P H E
7	WP(C)/4309/2023 CAVT. NO.06882/023,	SAYED ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR)

8	WP(C)/4312/2023 CAVT. NO.06892/023,	JINNAT ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR)
9	WP(C)/4313/2023 CAVT. NO.07642/023,	M/S KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	GA, ASSAM MR. H ALI FOR CAVEATOR
10	WP(C)/4319/2023	RABIN CHANDRA NAG Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV R SARMA	SC, HEALTH
11	WP(C)/4330/2023	DHANESH MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA MS N NEWME	SC, IRRIGATION SC, FINANCE
12	WP(C)/4345/2023	BODHEN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
13	WP(C)/4351/2023	LAKHYAJIT HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
14	WP(C)/4372/2023	SAMSUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
15	WP(C)/4374/2023	MD. ABDUL HASHEN AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	SC, P AND R.D. GA, ASSAM
16	WP(C)/4375/2023	ABDUL KHALIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
17	WP(C)/4468/2023	NEEL KAMAL HAZARIKA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
18	WP(C)/4485/2023	JOGESH CH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR	SC, WATER RESOURCE
19	WP(C)/4490/2023	BISHNULAL DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	GA, ASSAM SC, FISHERY DEVELOPMENT CORPORATION
20	WP(C)/4491/2023	PRADIP CHANDRA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	SC, P AND R.D.
<u>ADMISSION</u>				
21	WP(C)/5398/2020	MONOWAR HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MR. A WAHAB MD. I H KHAN	MR. B SHARMA SC, NF RLY
22	WP(C)/5632/2020	M/S CACHAR ISPAT PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. B K DAS MR. N DAS MR H P GUWALA MR. H P NEOG	MR H GUPTA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
23	WP(C)/1984/2022	M/S KARBI PROJECTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
24	WP(C)/1987/2022	M/S J K CONSTRUCTION CO. AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD (BUILDING) SC, K A A C
25	WP(C)/2511/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C

26	WP(C)/3582/2022	M/S AD AGENCY Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
27	WP(C)/4909/2022	SAHJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, FINANCE
28	WP(C)/5067/2022 FIXED	KHAGEN KONCH Versus THE GOVT. OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, IRRIGATION
29	WP(C)/5279/2022 FIXED	DRUBAL NAMOSHUDRA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, APDCL
30	WP(C)/5305/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	MR D GOGOI, SC, FOREST DEPTT. SC, PWD
31	WP(C)/5469/2022	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
32	WP(C)/5707/2022	M/S BALAHI CHAMPARA FISHERY CO- OPERATIVE SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. N BORAH(R-5) MR H MAZUMDER(R-5) SC, AFDC
33	WP(C)/7924/2022 FIXED	MINTU ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	SC, P AND R.D. GA, ASSAM MR. U K BARMAN (r-7) MS. D GHOSH(R-7) MR H ALI (r-7) MR. M MALAKAR (r-7) MS N DEKA(R-7) MR. R KONWAR (r-7) MS H BETALA(R-7) MR I CHAKMA(R-7) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) MR. S. K. CHAKMA (R-7) SC, IWT
WITH I.A.(Civil)/1292/2023 in WP(C)/7924/2022		ASHATULLAH ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MR. S. K. CHAKMA	GA, ASSAM SC, IWT
34	WP(C)/1090/2023 FIXED	RADHA MADHAB SELF HELP GROUP AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR SIRAJ CHOUDHURY (R-3,4)	SC, ELEM. EDU MR. K GOGOI DY.S.G.I. SC, SSA
35	WP(C)/1190/2023	MAHENDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
36	WP(C)/1391/2023 B/O	DAYANANDA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. U K BARMAN	SC, CO OP GA, ASSAM SC, HEALTH
37	WP(C)/2056/2023 B/O	MD. SOHIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. SAIENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
38	WITH WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
39	WP(C)/2088/2023 FIXED	DHARMA KANTA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR A V SINGH MR W R MEDHI	MR. K SINGHA (R-7) MR P J PATAR (R-7) MR S GAUTAM (R-7) SC, GDD SC, GMC
40	WP(C)/2508/2023	NABA GOGOI Versus SECRETARY TO THE GOVT OF ASSAM, PWD AND 2 ORS	MR. A K SHARMA MR. A K SHARMA	SC, PWD SC, FINANCE

41	WP(C)/3322/2023 B/O	SAHIDUL ALOM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS. A DEKA	GA, ASSAM MR. A K DUTTA(r-7) DY.S.G.I. SC, FOREST
<u>ORDERS</u>				
42	Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA Versus SIDDHARTHA SINGH,I.A.S., AND ORS.	J U AHMED MR S R NAWAZ	MS. R B BORA (r-3) MR. S BORA (r-3)
43	Cont.Cas(C)/290/2022	BRIKENDRA BASUMATARY Versus SIDDHARTHA SINGH, IAS AND ORS.	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-3) MS. R B BORA (R-3) MR. S BORA (R-3)
44	Arb.P./17/2023 FIXED	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERISTY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
45	Arb.P./18/2023 FIXED	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST AND BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR	MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
46	Arb.P./21/2023	PALLAB GHOSH Versus SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	SC, G M D A
47	Cont.Cas(C)/344/2023	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	
48	Cont.Cas(C)/388/2023	BIKASH KUMAR MORE Versus ASHOK K.K. MEENA AND 3 ORS	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAIN	
49	I.A.(Civil)/1198/2023 in WP(C)/1358/2023	M/S H K SAGAR REALTORS LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D GOSWAMI	SC, APDCL
	WITH WP(C)/1358/2023	M/S H K SAGAR REALTORS LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY
50	WITH WP(C)/749/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
51	WP(C)/2531/2023	SHRI PENGU KENA Versus THE UNION OF INDIA and 4ORS	MR G ALAM	

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023

10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS

THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONORABLE
THE CHIEF JUSTICE AND HIS LORDSHIP,
IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/138/2023	TRIDIP MORANG Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, PWD
2	WP(C)/4469/2023	PRANABJYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE
3	WP(C)/4470/2023	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. B K JAIN MS. P C BARNALI NAIR	
4	WP(C)/4478/2023	JITU TALUKDAR Versus THE CHAIRMAN CUM CHIEF SECRETARY AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, PWD
5	WP(C)/4484/2023	PRABIN KHAKHALARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
6	WP(C)/4488/2023	ABHIJIT KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, FOREST
7	WP(C)/4489/2023	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
8	WP(C)/4492/2023	PRANJIT THAKURIA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA MR. J KALITA	SC, BTC

ORDER (STAY VACATING)

9	I.A.(Civil)/2169/2023 in WP(C)/1760/2019 WITH WP(C)/1760/2019	RANJIT KR. BHATTACHARYYA AND ANR Versus RABINDRA DEKA AND 5 ORS. RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR J PAYENG MR D N BHATTACHARYYA	GA, ASSAM SC, APSC SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
ADMISSION				
10	WP(C)/689/2018	BIVASH CHANDRA DAS Versus COAL INDIA LTD.	G P BHOWMICK MR D KALITA MR P P MEDHI MS. M KALITA MS P CHETIA MR D BORAH MR. S A CHOUDHURY	MR. M Z AHMED SC, COAL INDIA
11	WP(C)/1689/2018	MANTU ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR H K DAS MR. D DAS MR. M BARUAH	MR S S DEY MR. H NATH (R4 & 5) GA, ASSAM DR ANKIT TODI (R4 & 5) MR. J SINGH (R4 & 5) MR. K K HANDIQUE (R4 & 5) SC, GHC (R-2)
12	WP(C)/5365/2018 WITH I.A.(Civil)/4267/2019 in WP(C)/5365/2018	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 5 ORS. THE STATE OF ASSAM Versus REDAUL HUSSAIN KHAN	MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA MR. S S ROY JR. GA, ASSAM	GA, ASSAM SC, N C HILLS MR. U K NAIR
13	WP(C)/6067/2019 FIXED	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOUND SC, FINANCE
14	WP(C)/6228/2019 FIXED	TAPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR G BOKALIAL MR. R R KAUSHIK	GA, ASSAM
15	WP(C)/8987/2019 FIXED	NIDANUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MR. T C CHUTIA MR H SARMA MR R DHAR MR. J K GOSWAMI
16	WP(C)/170/2020	PRANAB MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
17	WP(C)/2996/2020 FIXED	RANJAN KR. ROY AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE
18	WP(C)/4376/2020	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM
19	WP(C)/5781/2020	LOKNATH BORA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE

20	WP(C)/4017/2021 WP(C) 1049/21 (D/O) WP(C) 1181/21 (D/O) WITH	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
21	Review.Pet./57/2021 WITH	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
22	Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
23	WP(C)/4767/2021 FIXED	ROBIN CHANDRA BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH AND F W
24	WP(C)/7222/2021 FIXED	BALEN CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. S KHAN MRS. S P HUSSAIN	GA, ASSAM SC, REVENUE
25	WP(C)/2544/2022 B/O	SASHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
26	WP(C)/4501/2022	SHILKHAN R MARAK Versus THE STATE OF ASSAM AND 3 ORS	MS. N S THAKURIA MR. B THAKURIA MR. G K THAKURIA	GA, ASSAM MR. P K BORAH J K RABHA SC, REVENUE
27	WP(C)/5085/2022 FIXED	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR D KALITA	MR. J K GOSWAMI (r-4) MR. J BARMAN (r-4) SC, INDUSTRIES AND COMMERCE SC, AIDC
28	WP(C)/269/2023	GUNAJIT TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR G DAS	SC, P AND R.D. GA, ASSAM SC, APSC
29	WP(C)/554/2023 B/O	HAREN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R-2,3) SC, GHC
30	WP(C)/1081/2023 B/O	MD. FUL MIAH AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM
31	WP(C)/1831/2023 B/O	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM MR. A CHAKRABARTY (R-2)
32	WP(C)/2111/2023 FIXED	BANDANA KUMARI GOHAIN @ BANDANA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR G KAKOTI	SC, HEALTH
33	WP(C)/2261/2023 B/O	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
34	WP(C)/3309/2023 B/O	ARUN SHARMA Versus THE UNION OF INDIA AND 4 ORS	SWATI. B. BARUAH (TG)	DY.S.G.I.
35	WP(C)/3739/2023 B/O	TULESWAR CHUNGKRANG AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION SC, FINANCE
36	WP(C)/4261/2023 FIXED	MD. AHIA KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA A KHANDAKAR	GA, ASSAM SC, REVENUE

37	WITH WP(C)/2152/2023	AS PER HON'BLE ORDER DTD. 09.06.2023 IN IA (C) NO.1631/2023 Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM MR. U DUTTA (R-4) M. RAHMAN (r-4) MR. A S TAPADER (r-4) MR. B. KUMAR (R-4) B DUTTA (R-4) SC, REVENUE
	WITH I.A.(Civil)/1593/2023 in WP(C)/2152/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA	GA, ASSAM MR B P BORAH
38	WITH WP(C)/2226/2023	JIABUR RAHMAN AND 6 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	MR. T J MAHANTA (r-4) GA, ASSAM MS P SARMA (r-4) SC, REVENUE
	WITH I.A.(Civil)/1499/2023 in WP(C)/2226/2023	RASIDUL HOQUE, Versus JIABUR RAHMAN AND 09 ORS,	MR. T J MAHANTA MS P SARMA	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
39	WP(C)/5454/2017	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
40	Cont.Cas(C)/261/2018	MAKANI DAS Versus MAHENDRA ADHIKARI	MS. B HAZARIKA MS. S K NARGIS MR R ISLAM (AS LEGAL- AID-COUNSEL) MS N DAS	MR I AHMED
41	WITH WP(C)/2683/2016	SMTI. MAKANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.B HAZARIKA MS.S K NARGIS	SC, SOCIAL WELFARE
42	Cont.Cas(C)/555/2022 FIXED	PRAMOD CH SARMA Versus LAKSHMANAN S AND 2 ORS	MR. S BARMAN	MR. SURAJIT DAS (R-2) MR. P P DAS (R-2) MR A KALITA SC, INDUSTRIES
43	WP(C)/3806/2022	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
44	WP(C)/3847/2022	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
45	WP(C)/6138/2022	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC
46	Cont.Cas(C)/162/2023 B/O	PRASHANTA DUTTA Versus AVINASH PURUSHOTTAM DAS JOSHI AND 4 ORS	MR MINTU SAIKIA	
47	WP(C)/1045/2023 WP(C) 534/23(D/O) WP(C) 812/19(D/O)	CHAMPAK KALITA @ ATHPURIA Versus THE STATE OF ASSAM AND 21 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM
48	I.A.(Civil)/1893/2023 in WP(C)/1778/2023	BIRINCHI ADHIKARY, Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MS. S KEMPRAI MR J CHUTIA	SC, AFDC
	WITH WP(C)/1778/2023	BIRINCHI ADHIKARY Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, AFDC

49	I.A.(Civil)/1987/2023 in WP(C)/3380/2023	PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA MS. P SAHARIA	GA, ASSAM SC, BTC
	WITH WP(C)/3380/2023	PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
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10)	MR. S SINHA	02-08-2023	To	17-08-2023
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12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RFA/61/2013 WITH LCR	ANIMESH DUTTA and 6 ORS. Versus BASUNDHARA REALTORS PVT. LTD and ANR.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MR.T N SRINIVASAN	MR.B K PURKAYASTHA MS.U K PURKAYASTHA
MOTION				
2	Tr.P.(C)/66/2023 FIXED	SMTI RINU RANI DAS Versus SUDIPTA DAS	MR. RAJARSHEE DE MR. F A HASSAN	
ADMISSION				
3	MACApp./507/2018 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SHILA BHADRA AND ANR		
4	CRP(IO)/128/2022	BHUPEN MADAHAI AND ANR Versus LABANYA MEDHI AND 11 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	MR. T ISLAM MR. K PRASAD MS K DAS
5	CRP(IO)/180/2022	M/S. LAKSHMI AGENCY AND ANR. Versus SAHEB SINGH AND SONS PROPERTIES	MR. A K GUPTA MR. R S MISHRA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA
6	CRP(IO)/264/2022 WITH LCR	BINITA DAS AND 4 ORS Versus HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	MR. R M CHOUDHURY
WITH				
7	RFA/26/2016 CAVT. NO. 241/2016	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR
8	RFA/33/2023	SURJA KANTA MALAKAR Versus BABLA MALAKAR	MS. R CHOUDHURY MRS. S ROY MR N RAHMAN	

9	FAO/47/2023	VIRAJ TRUST Versus RAJA DAS AND ANR.	MR. T R SARMA MR. A K ROY MR M KASHYAP	
	WITH I.A.(Civil)/2240/2023 in FAO/47/2023	VIRAJ TRUST Versus RAJA DAS AND ANR.	MR. T R SARMA MR. A K ROY MR M KASHYAP	
10	MACApp./252/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus BULU BEGUM AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1865/2023 in MACApp./252/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus BULU BEGUM AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
11	MACApp./283/2023	MD. BHAINUR ALI Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR H DAS	MS. R D MOZUMDAR MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
12	MACApp./300/2023	SABYA BARMAN @ SABYA BALA BARMAN Versus PARASH MONI DAS AND 2 ORS.	MR D MONDAL	
13	MACApp./302/2023	NATIONAL INSURANCE COMPANY LTD. Versus NAREN KULI AND 6 ORS.	MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/2234/2023 in MACApp./302/2023	NATIONAL INSURANCE COMPANY LTD. Versus NAREN KULI AND 6 ORS.	MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/54/2023	NOOR ALI AND ANR. Versus NUR SAYED ALI AND ORS.	MR S CHAUHAN MR. A R SHOME	
15	RSA/126/2023	ON THE DEATH OF RAJENDRA KUMAR PATHAK HIS LEGAL HEIRS RENUBALA PATHAK AND ORS. Versus MD. SAHER ALI AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH I.A.(Civil)/2192/2023 in RSA/126/2023	ON THE DEATH OF RAJENDRA KUMAR PATHAK HIS LEGAL HEIRS RENUBALA PATHAK AND ORS. Versus SAHER ALI AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
16	RSA/127/2023	SRI SARBESWAR DAS Versus SMT. TAGAR DAS AND 3 ORS	MR A GOHAIN MR. S DIHINGIA MR. U B SARMA	
17	RSA/129/2023	ON THE DEATH OF RAJENDRA KUMAR PATHAK HIS LEGAL HEIRS RENUBALA PATHAK AND ORS. Versus SAHER ALI AND ORS.	MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR N BRAHMA	
ORDERS				
18	MACApp./173/2011	HIREN CH. RAVA Versus THE MEMBER, M.A.C.T. and ANR	MR.S DAS	
19	I.A.(Civil)/2570/2018 FIXED in MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI	
	WITH MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI	

	WITH I.A.(Civil)/2571/2018 in MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
20	MACApp./52/2019	THE ORIENTAL INSURANCE CO. LTD Versus HIRAN DAS AND 6 ORS	MR. S K GOSWAMI MR. A KALITA MR. R SHARMA	MR R DAS
21	MACApp./55/2019 WITH LCR	MD JALIL SK Versus BILKIS BANU and ANR	MR. A R AGARWALA MR. R ZAHAN	MS. N MODI (R-2) MS. M CHOUDHURY(R-2) MR. S DUTTA (R-2) MS. P DOWERAH (R-2) MR. C SHARMA (R-2) MR. SIDHANT DUTTA (R-2) MS. S THAKURIA (R-2)
22	MACApp./189/2019 WITH LCR	SRI SANKAR DAS AND ANR Versus MRS. CHITRA KALITA AND 2 ORS.	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI	MR. D GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
23	MACApp./305/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI JINTU KAKATI AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S ROY MR R DAS
	WITH I.A.(Civil)/1839/2019 in MACApp./305/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI JINTU KAKATI AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
24	MACApp./334/2019 WITH LCR	RATNA NARZARY @ BASUMATARY AND ANR Versus JWNGMA BRAHMA AND 2 ORS.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
25	MACApp./336/2019 WITH LCR	MD. AKMAT ALI Versus SRI HARI NATH SARMA AND ANR	MR. S MUKTAR MR. S RAHMAN	MR. K K BHATTA
26	MACApp./366/2019	M/S. NEW INDIA ASSURANCE CO. LTD., Versus SMTI. SITA DEVI RAI AND 9 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MR A TALUKDAR MS. R DEVI	MR. P HAZARIKA MR. R GOSWAMI MR. A K GUPTA MR. H S BORAH MR. R S MISHRA MS. P BORTHAKUR
	WITH I.A.(Civil)/2311/2019 in MACApp./366/2019	M/S. NEW INDIA ASSURANCE CO. LTD., Versus SMTI. SITA DEVI RAI AND 9 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MR A TALUKDAR MS. R DEVI	
27	I.A.(Civil)/123/2020 in MACApp./18077/2019	MENOKA RAMCHIARY AND 2 ORS Versus LEGAL MANAGER, LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. J KALITA MR. J KALITA MR. M RAHMAN MR D KALITA MR D KALITA MR M RAHMAN	
	WITH MACApp./18077/2019 (Filing Number)	MENOKA RAMCHIARY AND 2 ORS Versus LEGAL MANAGER, LIBERTY VIDEOCOM GENERAL INSURANCE CO. LTD. AND 2 ORS		
28	I.A.(Civil)/643/2020 WITH LCR in RFA/119/2017	DR. MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR.	MR. D BARUAH MR. B BARMAN	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH

	WITH RFA/119/2017	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
29	I.A.(Civil)/721/2020 WITH LCR in RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
	WITH RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS KALLOL DEB AND ORS Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS KANAI LAL DEB AND ORS	MR.A B CHOUDHURY MR. A C SARMA MR I RAFIQUE MRSS A CHOUDHURY MRSS A CHOUDHURY MR. B HALDAR MR.M A CHOUDHURY MR. M K SHARMA MR G BHARADWAJ MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
	WITH I.A.(Civil)/715/2020 in RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
	WITH I.A.(Civil)/722/2020 in RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
30	I.A.(Civil)/1478/2020 in MACApp./6442/2020	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS. THE NATIONAL INSURANCE COMPANY LIMITED Versus JAHANARA BEGUM AND 8 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./6442/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus JAHANARA BEGUM AND 8 ORS (H)		
31	I.A.(Civil)/1878/2020 WITH LCR in RSA/116/2016	ON THE DEATH OF ABDUL KADER KHAN HIS LEGAL HEIRS Versus NUR ALOM KHAN AND ANR	MR. A ROSHID	
	WITH RSA/116/2016 CAVT. NO. 1243/2015	ABDUL KADER KHAN and 5 ORS Versus NUR ALOM KHAN and ANR	MR.B BANERJEE MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	MR.M U MONDAL MR.M HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/1877/2020 in RSA/116/2016	ON THE DEATH OF ABDUL KADER KHAN HIS LEGAL HEIRS Versus NUR ALOM KHAN AND ANR	MR. A ROSHID	
	WITH I.A.(Civil)/1879/2020 in RSA/116/2016	ON THE DEATH OF ABDUL KADER KHAN HIS LEGAL HEIRS Versus NUR ALOM KHAN AND ANR	MR. A ROSHID	

32	MACApp./6/2021 WITH LCR, B/O	BARNALI DAIMARY AND ANR Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS.	MS. I DAS MR. N DEBNATH	MR. B CHAKRAVARTY (r-4) MR. N BORO (r-4) MR. B J MUKHERJEE MR. H BURAGOHAIN MR. S S SARMA
33	MC/7/2022 in MACApp./9494/2019 WITH MACApp./9494/2019 (Filing Number)	SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS R KALITA	
34	MACApp./114/2022 WITH LCR	SMTI. KAMAKHYA SARKAR Versus SRI SUNIL BORO AND 2 ORS.	MR A HUSSAIN MR. A T SARKAR	MS JONA TALUKDAR (r-3) MS R DEVI (r-3)
35	MACApp./132/2022 WITH LCR	BABUL PATHAK Versus DALIMI BISWAS AND 2 ORS. B	MR. J C CHAUDHURY SK RAMZAN ALI MR S P PAUL	MR. K SARMA MR. A J SAIKIA MR G S BORO (R-3) MR. S BORUAH
36	I.A.(Civil)/1946/2022 IN MAC.APP. 531/2019(D/O) in MACApp./531/2019	SUFIA KHATUN Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K R PATGIRI MR. T K BORA MS. U HAZARIKA	
37	CO/14/2023 WITH LCR in MACApp./667/2022 WITH MACApp./667/2022	MOMENA BEGUM AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS. SECRETARY JOLJOLI SELF HELF GROUP Versus MOMENA BEGUM and 6 ORS	MR. A R AGARWALA MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
38	MACApp./102/2023 B/O WITH I.A.(Civil)/1135/2023 in MACApp./102/2023	NATIONAL INSURANCE COMPANY LIMITED . Versus MUNNI ROY AND 4 ORS . B MUNNI ROY AND 4 ORS . Versus NATIONAL INSURANCE COMPANY LIMITED . AND 2 ORS.	MR T KALITA MR. A KAKATI MR. M KHAN MR A K DAS MS J AKTAR	MR. M KHAN (R-1,2,3) MR A K DAS (R-1,2,3) MS J AKTAR (R-1,2,3) MR T KALITA
39	I.A.(CrI.)/282/2023 CRL.REV.P. 29/2023(D/O), B/O in CrI.Rev.P./29/2023	MUNUMONI BORAH, Versus SUJIT RAY AND ANR	MR D K MEDHI MS. P BARUAH	PP, ASSAM
40	I.A.(Civil)/380/2023 MAC.APP. 901/2018(D/O) in MC/626/2015	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus JAYA BASUMATARI AND 3 ORS	MR. R GOSWAMI	
41	I.A.(Civil)/671/2023 in RSA/1304/2023 WITH RSA/1304/2023 (Filing Number) WITH I.A.(Civil)/1305/2023 (Filing Number)	MD. ABDUL HAI SHEIKH Versus KELLYDEN TEA ESTATE ABDUL HAI SHEIKH Versus KELLYDEN TEA ESTATE A ABDUL HAI SHEIKH Versus KELLYDEN TEA ESTATE A	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA MR. A C SARMA MR. A C SARMA	

	WITH I.A.(Civil)/876/2023	ANIL CH. DEV Versus ON THE DEATH OF NARAYAN CH. GHOSH,	MR. SHEELADITYA	MR. B D DEKA
	WITH I.A.(Civil)/951/2023	ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH,	MR. SHEELADITYA	
45	I.A.(Civil)/1192/2023 in MACApp./3577/2023	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S Ali (R-1,2,3,4)
	WITH MACApp./3577/2023 (Filing Number)	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS. H	MR. R GOSWAMI	
46	I.A.(Civil)/1665/2023 WITH LCR, FIXED in RSA/342/2017	HARESH (HAREN) CH. DAS Versus MANIK CH DAS AND 8 ORS	MRS M D CHOWDHURY	
	WITH RSA/342/2017	SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS	MRG AGARWAL MRS.M D CHOUDHURY	MR. G N KAKATI MR. A K PURKAYASTHA MR. S K DAS MR.B DAS
	WITH I.A.(Civil)/3728/2017 in RSA/342/2017	SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS	MRG AGARWAL MRS.M D CHOUDHURY	MR. G N KAKATI MR.B DAS
47	I.A.(Civil)/1963/2023 in RFA/7199/2023	AJAY CHANDRA BHARALI Versus SANJIB KUMAR BHATTACHARYA AND 4 ORS.	MR. A K JAIN MR. H GOSWAMI	
	WITH RFA/7199/2023 (Filing Number)	AJAY CHANDRA BHARALI Versus SANJIB KUMAR BHATTACHARYA AND 4 ORS. A	MR. A K JAIN	
	WITH I.A.(Civil)/1962/2023	AJAY CHANDRA BHARALI Versus SANJIB KUMAR BHATTACHARYA AND 4 ORS.	MR. A K JAIN MR. H GOSWAMI	
48	I.A.(Civil)/2178/2023 WITH LCR in RSA/223/2019	SMTI. SUBHADRA THAKURIA AND 3 ORS. Versus KAMALESWAR THAKURIA AND ANR	MR S HUSSAIN	MR H K SARMA
	WITH RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR Versus SMTI. SUBHADRA THAKURIA AND 18 ORS.	MR H K SARMA MR. T SARMA	MD B ISLAM (r-1 to 4) MR. A A MONDAL (r-1 to 4) MR S HUSSAIN (r-1 to 4) MR M HOQUE (r-1 to 4) MR A ALAM (r-1 to 4)
HEARING				
49	CRP(IO)/191/2017 WITH LCR, FIXED	ROSSELL TEA LTD. Versus NUR ALAM KHAN	MR.A DAS MS.B BEGUM MS.M BORAH	
STAY MATTERS				
50	CRP(IO)/179/2022	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
	WITH I.A.(Civil)/3431/2022 in CRP(IO)/179/2022	BHABESH DAS Versus ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	WP(C)/235/2021 B/O	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM AND ANR	DR. A SARAF MR K CHOUDHURY MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE SC, ASIDC
<u>TOP OF THE LIST</u>				
2	WP(C)/4254/2018	MD. HANIF AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK MR. A DEKA	GA, ASSAM
3	WITH WP(C)/3709/2018	HANIF AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK MR K K GHOSH MR. A DEKA	GA, ASSAM MR. R BORPUJARI SC, DLR
4	WITH WP(C)/3726/2018	MD. HANIF AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK MR K K GHOSH MR. A DEKA	GA, ASSAM SC, REVENUE
5	WITH WP(C)/4098/2018	DILIP KUMAR THAPA Versus THE STATE OF ASSAM AND 2 ORS. (B)	MR. A DEKA MR. S BANIK MR K K GHOSH	GA, ASSAM SC, D.M.L.R (REVENUE)
<u>ADMISSION</u>				
6	WP(C)/6591/2016 WP(C) 1787/13 (D/O) WP(C) 191/14 (D/O)	UTTAM PHANGSO and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MR.S A AHMED	GA, ASSAM GA, ASSAM SC, REVENUE

7	WP(C)/921/2018	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT
8	WP(C)/2459/2018	DR. NABA KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D DEKA MR. M DAS MR. P SARMA	MR. K N CHOUDHURY(R-7) SC, CO OP GA, ASSAM MR. J PATOWARY(R-7) MR D J DAS(R-7) MR. R THAKURIA (R5) SC, REVENUE SC, APEX BANK MR. B K KASHYAP(R-7) MR. L P SHARMA (R5)
9	WP(C)/2556/2018	TULASI SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG MR. A. ALI (SC, ECI) ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/2569/2018	MANJU BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM MR. N HASAN (R6) MR. S BORTHAKUR (R6 & 7) MS. S KAKATI (R6 & 7) MR. C CHAKRAVARTY (R7)
11	WITH WP(C)/2803/2018	MD. ABDULLAH ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. N HASAN (R6 & 7) MR. S BORTHAKUR (R6 & 7) MS. S KAKATI (R6 & 7)
12	WP(C)/3013/2018	NATIONAL HEALTH MISSION, ASSAM AND ANR. Versus THE COMMISSIONER OF INCOME TAX, ASSAM AND 2 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR. S SAIKIA MR. R K BHATRA (R 3) MS P HUJURI (R 3) MR. A KALITA (R 3) SC, INCOME TAX
13	WP(C)/5542/2019	M/S. AGRI DEVELOPMENT CENTER Versus THE STATE OF ASSAM AND 3 ORS	MR P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR S N SARMA SENIOR ADVOCATE MR. B CHOUDHURY MR. M HUSSAIN MR. K KALITA MS. S GHOSH SC, AGRI. DEPARTMENT
14	WP(C)/7618/2019	RAPPID GEO SERVICES PVT. LTD. Versus OIL AND NATURAL GAS CORPORATION LTD. (ONGC) AND 3 ORS	MS J DEKA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH SC, ONGC MR. A SINGH MR. M SAHEWALLA
15	WP(C)/3801/2020 CAVT. NO.0558/2020 WITH CAVT. NO. 558/2020	LUTFOR RAHMAN Versus THE STATE OF ASSAM AND 18 ORS.	MR. U K NAIR MR R ISLAM	SC, CO OP MR A R BHUYAN FOR CAVEATOR
16	WP(C)/3900/2020 FIXED	M/S. DURGA KRISHNA STORE PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS.	MR. R HUSSAIN MRS. S ROY	SC, I O C

	WITH I.A.(Civil)/1312/2021 in WP(C)/3900/2020	THE INDIAN OIL CORPORATION LTD. AND MR P BHARDWAJ 6 ORS. Versus M/S. DURGA KRISHNA STORE PVT. LTD.	MR R HUSSAIN
17	WITH WP(C)/279/2020	M/S DURGA KRISHNA STORE PVT LTD Versus INDIAN OIL CORPORATION AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. M K CHOUDHURY MR. P BHARDWAJ (SC, I.O.C)
18	WITH Cont.Cas(C)/356/2021	DURGA KRISHNA STORE PVT LIMITED Versus ISHAN SHARMA AND ANR	MR. R HUSSAIN MR. M K CHOUDHURY (R- 1,2) MR P BHARDWAJ (R-1,2)
19	WITH WP(C)/6372/2021	DURGA KRISHNA STORE PVT LTD Versus INDIAN OIL CORPORATION AND 7 ORS	MR. R HUSSAIN MR. A A AHMED SC, I O C
20	WP(C)/5257/2020 B/O	LAKHI DIHINGIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR MR. S BARUAH, GA, ASSAM, (R-5&6) MS. G. HAZARIKA, SC, REVENUE AND DISASTER MANAGEMENT DEPT, (R- 5&6) SC, WATER RESOURCE
21	WP(C)/875/2021	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C CHAKRAVARTY (R- 10, 11) MS E NATH(R-10, 11)
22	WP(C)/1603/2021	DUROPLY INDUSTRIES LIMITED (PREVIOUSLY KNOWN AS SARDA PLYWOOD INDUSTRIES LTD) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MR. M SAHEWALLA GA, ASSAM MR. B DEKA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
23	WITH WP(C)/4912/2019	DUROPLY INDUSTRIES LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR. U K NAIR MR J PAYENG MS. S KATAKEY MS. S. TODI MR H K SARMA GA, ASSAM MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
24	WP(C)/1637/2021	MORZINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN GA, ASSAM SC, PWD
25	WP(C)/2666/2021	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE GA, ASSAM SC, REVENUE
26	WP(C)/2810/2021	JITENDRA CHANDRA KALITA Versus THE GOALPARA DEVELOPMENT AUTHORITY AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA
27	WP(C)/3359/2021 CAVT. NO.04432/021,	REHENA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED SC, PNRD GA, ASSAM MR. D P BORAH (r-5) MR. B D DEKA (R-7) N CHAUDHURY (R-7) FOR CAVEATOR MR. G BORDOLOI
28	WP(C)/3661/2021	M/S RAITANI ENGINEERING WORKS PVT. LTD, Versus THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MS S AHOM MR. B SARMA (SC, RAILWAY)
29	WP(C)/4591/2021	RABINDRA NATH MANDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN GA, ASSAM SC, REVENUE SC, FINANCE

30	WP(C)/4888/2021	PRAHLAD DOLOI AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
31	WP(C)/4942/2021 B/O	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. MR. R BARPUJARI SC, WATER RESOURCE
32	WP(C)/5570/2021	M/S. R. D. POLYPLAST PVT. LTD. (UNIT-II), Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
33	WP(C)/6184/2021	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
34	WP(C)/6214/2021	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
35	WITH WP(C)/5638/2021	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
36	WP(C)/6398/2021	RAJU BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. M BORDOLOI MR D MAHANTA	GA, ASSAM MR. S RANA (r-5) SC, REVENUE
37	WP(C)/6613/2021	M/S FERRA TECH Versus THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL MR. K K PARASAR (r-1) ASSTT.S.G.I.
38	WP(C)/7089/2021	AJAY KUMAR AGARWALLA (BAJAJ) @ SRI AJAY KUMAR BAJAJ (AGARWALLA) Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR A CHALIHA	GA, ASSAM SC, REVENUE
39	WP(C)/7219/2021	M/S COMPUTER WORLD SERVICES Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, FINANCE
40	WP(C)/7253/2021	PUTUL NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, REVENUE
41	WP(C)/7324/2021	HELPSURE MULTI TRADE PRIVATE LIMITED Versus THE UNION OF INDIA AND ANR	MR. T DEURI MR. B KALITA	MR. K GOGOI ASSTT.S.G.I.
<u>ORDERS</u>				
42	WP(C)/3992/2017	HIMANGI GUPTA Versus THE STATE OF ASSAM and 5 ORS.	MR.P K SHARMA MR.S A SANGMA	GA, ASSAM
43	Cont.Cas(C)/188/2018	MUKUTANANDA DAS AND 2 ORS. Versus VIRENDRA MITTAL	MR. R C SAIKIA MS. J TAMULI	
44	Cont.Cas(C)/262/2018	M/S. UNEMPLOYED YOUTH ENTERPRISE Versus DIBYAJYOTI SAHARIA	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	MR. B GOGOI (r-2) MR M BHUYAN (r-2)
45	Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T Y DAS AND ORS	MR. R DE (P-1) MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MR. G PEGU MS. S CHUTIA (R5) MR. P KAKATI (R5)
	WITH I.A.(Civil)/861/2020 in Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM

46	WITH Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5,9) MR. G PEGU MS. S CHUTIA (R5,9) MR. P KAKATI MR. P KAKATI
	WITH I.A.(Civil)/3849/2019 in Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
47	Cont.Cas(C)/567/2018	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 3 ORS.	MR H DAS MS. S KHOOND MR. D KHAN	
48	Cont.Cas(C)/277/2019	AGARWAL STORE AND ANR. Versus SIDDHARTH SINGH AND 2 ORS.	MR H DAS MS KEWI MR D KHAN	
49	Cont.Cas(C)/654/2019	DWIGEN CH. DAS Versus KAMAL BAISHYA AND 2 ORS.	MR. M H ANSARI MS J SAIKIA	MR. P P DAS
50	Cont.Cas(C)/676/2019	MONOWAR HUSSAIN Versus ARUNA RAJORI AND 2 ORS	MR. M U MONDAL MR. A WAHAB	
51	Cont.Cas(C)/15/2020	TILOK GAON RANCHAIDHAN SAMABAI SAMITY (TRSS) Versus HABIBUR RAHMAN	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. S S ROY MR. S BORTHAKUR
52	WP(C)/3059/2020	ABHIGYA BOROOAH Versus INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD. AND 4 ORS	MR. T ROY MS. B SARKAR	MRS. S KHATANIAR (r- 2,3,5) MR. R DE MS. J PAUL (r-2,3,5)
53	WP(C)/3063/2020	RIJU MONI BORAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
54	Cont.Cas(C)/14/2021	NIRANGAMAYEE DEVI Versus SANJEEB KUMAR DAS	MR. S ROY MR. M H LASKAR	
55	WP(C)/4665/2021	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M SARMA MR. D GOGOI	GA, ASSAM MR. N J GOGOI (R-3) SC, AGRI. DEPARTMENT SC, A S A M B
56	WP(C)/7191/2021	BOLIN RAJBONGSHI Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MR H I CHOUDHURY MR A K AZAD MR. A H SARKAR	SC, P AND R.D. GA, ASSAM SC, ECI
57	Review.Pet./71/2022 WP(C)/5217/2020 (D/O)	KONIKA DUTTA AND 6 ORS. Versus HRIDAY JYOTI KALITA AND 5 ORS.	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM MR. N J KHATANIAR r-1 SC, EXCISE DEPTT.
58	Review.Pet./132/2022 WP(C)/7263/2015 (D/O)	DASHRATH YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
59	I.A.(Civil)/1654/2023 in WP(C)/5292/2020	KAMAL KISHORE KANOO Versus THE UNION OF INDIA AND 4 ORS	MR G CHOUDHURY	GA, ASSAM DY.S.G.I.
	WITH WP(C)/5292/2020	KAMAL KISHORE KANOO Versus THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.
60	I.A.(Civil)/2168/2023 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS		GA, ASSAM

WITH
WP(C)/1567/2023

HEMANTA DEORI AND ANR.
Versus
THE STATE OF ASSAM AND 4 ORS.

PETITIONER IN PERSON
(MR. B. BUCHA)

MR. K N CHOUDHURY (R-5)
GA, ASSAM
MR. B D DEKA (R-5)
MR. M DAS (R-5)
N CHAUDHURY (R-5)
MR A DEKA (R-5)

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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16)	MR D K DAS	04-08-2023	To	07-08-2023
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18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2740/2023	GAURAV DUTTA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
2	Bail Appln./2742/2023	MD. SABAR ALI @ SHANU Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
3	Bail Appln./2746/2023	MRIDUL BHUYAN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
4	Bail Appln./2747/2023	KRISHNA SARDAR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
5	Bail Appln./2749/2023	ABU BOKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	PP, ASSAM
<u>MOTION</u>				
6	AB/2716/2023	SHAMIM AHMED @ SAMIM HUIJUR Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
7	AB/2722/2023	HUSSAIN ALI Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
8	AB/2725/2023	NAREN TANTI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M SHARMA MS. S YASMIN	PP, ASSAM
9	AB/2727/2023	RAJBALLAV BARUAH @ RAJPALLAB BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM

10	AB/2728/2023	BALINDRA KR. DAS Versus STATE OF ASSAM.	MR J CHUTIYA MS. S KEMPRAI	PP, ASSAM
11	AB/2732/2023	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
12	AB/2737/2023	NUJAR ALI @ NAJAR ALI Versus THE STATE OF ASSAM	MR. N BORUAH MR A GOWALA	PP, ASSAM
13	AB/2738/2023	SUBODH DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1943/2023 FIXED.	RIFATUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
15	Bail Appln./2213/2023 FIXED	AFSANA BEGUM @ BHANTI MAHI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
16	Bail Appln./2239/2023 WITH LCR AND CASE DIARY, FIXED	AHMED ALI @ HASAN Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MR A HUSSAIN (INFORMANT) MR M RAHMAN(INFORMANT) PP, ASSAM
17	Bail Appln./2395/2023 WITH LCR, FIXED	MD. ABDUL KUDDUSH ALI @ ABDUL ALI Versus THE STATE OF ASSAM	MR. A K AHMED MR. A PARAMANIK MD A ISLAM	PP, ASSAM
18	Bail Appln./2700/2023 FIXED.	KABIR AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/1865/2022 FIXED	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
20	AB/2462/2022 FIXED	JANGSER ALI @ JAMSHER ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
21	AB/3104/2022 FIXED	ABDUL KALAM @ ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
22	AB/58/2023 FIXED	ADURI DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
23	AB/807/2023 FIXED	ANGKU BAISHYA @ ANKUR BAISHYA Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
24	AB/1148/2023 FIXED	RATUL DEY AND 4 ORS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI	PP, ASSAM
25	AB/1246/2023 FIXED	ANANTA LOCHAN DAS Versus THE STATE OF ASSAM	MR H DAS D BARUAH	MR J K Bhuyan MR G BHARADWAJ MS. P GHOSH PP, ASSAM
26	AB/1471/2023 FIXED	MUNJEL HUSSAIN @ MD. MUNZEL HUSSAIN @ ABBU Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
27	AB/1493/2023 FIXED	SAKBOR ALI Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
28	AB/1594/2023 FIXED	SALEHA KHATUN AND 6 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM

29	AB/1833/2023 FIXED	LUTFAR RAHMAN @ SIKDER LUTFAR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MD. S Z B AKLAS	PP, ASSAM
30	AB/1893/2023 BA 1912/2023(D/O), FIXED	FARIJUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR A U AHMED (INFORMANT) MS. H SARMA (INFORMANT) PP, ASSAM
31	AB/1894/2023 FIXED	MOHAN JYOTI BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
32	AB/1915/2023 FIXED	MD. HUSSAIN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
33	AB/1917/2023 FIXED	MD SURAJ ALI Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM
34	AB/1935/2023 FIXED	ABHIJIT GOGOI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
35	AB/1939/2023 FIXED	ABDUS SALAM AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY	PP, ASSAM
36	AB/1956/2023 FIXED	KRISHNA RABIDAS @ PURAN RABIDAS Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
37	AB/1968/2023 FIXED	JAKARIYA @ ZAKARIA AHMED Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED	PP, ASSAM
38	AB/1973/2023 WITH CASE DIARY, B/O	NASIR UDDIN @ NASIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
39	AB/2005/2023 FIXED	PURANDAR BORI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
40	AB/2009/2023 FIXED	SAHAKAMAL SARKAR AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
41	WITH AB/1911/2023	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
42	AB/2016/2023 FIXED	MD. BALLA ALI @ RUPFUL ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
43	AB/2095/2023 WITH CASE RECORD, FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	MS. K MALAKAR (INFORMANT) MR. A BHATTACHARYA (INFORMANT) MR. A BHATTACHARJEE (INFORMANT) PP, ASSAM
44	AB/2164/2023 FIXED	HENTER ETE Versus THE STATE OF ASSAM	MR. S DIHINGIA MR A V SINGH MR W R MEDHI	PP, ASSAM
45	AB/2177/2023 FIXED	ANIL SAIKIA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR D KALITA S K DAS	PP, ASSAM
46	AB/2430/2023 FIXED	ANOWAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM

47	WITH AB/2235/2023	SHONA ULLAH AND ANR Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD	PP, ASSAM
48	AB/2460/2023 FIXED	ANIMA DOLOI Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM	PP, ASSAM
49	AB/2478/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
50	AB/2564/2023 FIXED	TUJAMMEL HAQUE Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM

ORDERS

51	Crl.A./47/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED	SRI RUPOK JYOTI BORKOTOKY Versus SRI MAKHON BORAH	MR. D K KOTHARI MR R K MOUR MR R K MOUR MR. B DEKA MR P DAS MR. P JAIN MR. P DAS MR B DEKA MR. R K GUPTA	A I AHMED
52	I.A.(Crl.)/486/2023 WITH LCR 5 FILES, FIXED in Crl.A./206/2023 WITH Crl.A./206/2023	RATUL NATH Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
53	I.A.(Crl.)/494/2023 O Y 3 M 7 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./184/2023 WITH Crl.A./184/2023	AKTAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
54	I.A.(Crl.)/619/2023 WITH LCR 4 FILES in Crl.A./278/2019 WITH Crl.A./278/2019	AKTAR ALI Versus THE STATE OF ASSAM AND ANR. SRI JAY CHANDRA GOGOI, Versus STATE OF ASSAM AND ANR SRI JAY CHANDRA GOGOI Versus STATE OF ASSAM AND ANR	MR. A RAHMAN MR. B CHETRI MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	PP, ASSAM PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023

13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Monday, 7th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT. IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE

ITEM NOS. 51 AND 52 OF THIS CAUSE LIST
(PERTAINING TO THE HEARING CAUSE LIST
DATED 17-07-2023 TO 01-09-2023) WILL
BE TAKEN UP TODAY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2738/2023	RAJIB HUSSAIN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
<u>MOTION (AB)</u>			
2 AB/2715/2023	IMTITEMSU IMSONG Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI	PP, ASSAM
3 AB/2717/2023	ABDUL NOOR LASKAR AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
4 AB/2718/2023	ABDUL NOOR LASKAR AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
5 AB/2719/2023	ABDUL NOOR LASKAR AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
6 AB/2720/2023	NASIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR E AHMED	PP, ASSAM
7 AB/2724/2023	JEHERUL HOQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR A HUDA	PP, ASSAM

8	AB/2730/2023	RAKIBUL HASSAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
9	AB/2731/2023	ABDUL JALIL AND 2 ORS Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
<u>MOTION</u>				
10	Crl.Rev.P./565/2022 WITH LCR 3 FILES, FIXED	MANOJ RAJBONGSHI Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. O KITS MS. J BURAGOHAIN	PP, ASSAM
11	Tr.P.(Crl.)/21/2023 FIXED	ABHIJIT DEKA Versus NEHA GHOSH	MR P KATAKI MRS R BEGUM MS N KASHYAP	
12	WITH Tr.P.(C)./48/2023	NEHA GHOSH Versus ABHIJIT DEKA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM
13	Crl.Rev.P./289/2023 FIXED	JAGJIT SINGH Versus MANOJ BORA AND ANR	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
14	Crl.Rev.P./299/2023	SAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR H A RASHID	
15	Crl.Pet./764/2023 FIXED	SAIF UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
16	Crl.Pet./771/2023 FIXED	BIBEK DAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
17	Crl.Pet./775/2023 FIXED.	ABDUL SAMAD Versus MUHIBUL ROHMAN	MD. I HUSSAIN H M S ELAHI	
<u>ADMISSION</u>				
18	Crl.Rev.P./303/2022 WITH LCR 4 FILES, FIXED	MD. AFZAL HUSSAIN CHOUDHURY AND ANR Versus SHEHNAZ HUSSAIN	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	DR G J SHARMA MS U DAS
19	Crl.Pet./692/2022 WITH LCR 2 FILES	KAYEM UDDIN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI	PP, ASSAM
20	Crl.Pet./1137/2022 WITH LCR 1 FILE, FIXED	MD. MAFIJUR RAHMAN @ MOFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR B CHANDA	MR M H AHMED (R-2) MR. B CHOWDHURY (R-2) I AMIN (R-2) PP, ASSAM
21	Crl.Pet./1148/2022 WITH LCR 1 FILE	JOYDEEP NANDI Versus THE STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR K BISWAKARMA MS B DEVI MR A KHARSOHUM MS C DAS DR K PANDAV MR. S. J. SARKAR	MR. A SARMA (R-2) MR. K KALITA (R-2) MR. LENTSO (R-2) MS G SWAMI (R-2) PP, ASSAM
22	Crl.Pet./343/2023 WITH LCR 1 FILE, FIXED	ABDUS SATTAR @ ABDUL SATTAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	MR M Z SHAH (R-2) PP, ASSAM
23	Crl.Pet./558/2023 WITH LCR 4 FILES	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR S BORTHAKUR(R-2) MR. S BOIRAGI(R-2) MR. D GOGOI (R-2) PP, ASSAM

WITH I.A.(CrI.)/608/2023 in CrI.Pet./558/2023		MRS. MAHARUN NESHA Versus NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG AND 2 ORS	MR D KALITA MR. A BORO	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./2428/2023 FIXED	JOYANTA DUTTA Versus STATE OF ASSAM	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	PP, ASSAM
25	Bail Appln./2466/2023 FIXED	BILLAL ALI Versus THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
26	Bail Appln./2482/2023 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. M H TALUKDAR MD. S ALOM	PP, ASSAM
27	Bail Appln./2533/2023 FIXED.	JIBAN DAS Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
WITH				
28	AB/2529/2023	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
29	Bail Appln./2582/2023 FIXED	MAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MS S BEGUM MD M ISLAM MR K THAKUR B ALI SK	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/1277/2023 FIXED	WASHIM RAHMAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM S ALI MR. M U E BHUYAN	PP, ASSAM
31	AB/1725/2023 FIXED	HITESWAR BARUAH (BANIA) @ HITESH BARUA (BANIA) AND 4 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
32	AB/1729/2023 FIXED	MOYNUDDIN KHAN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
33	AB/1853/2023	ROHAN DHAR Versus THE STATE OF ASSAM	MR. A SARMA MR. S CHOWDHURY MR. LENTSO	PP, ASSAM
34	AB/1949/2023	GIRISH CHANDRA DEKA Versus THE STATE OF ASSAM	MR. P K DAS MR A K AHMED MR. D BORA K SHIKDER MR. R MANDAL	MR H K DAS MR N K SARMA PP, ASSAM
35	AB/2113/2023 FIXED	OBAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
36	AB/2117/2023 FIXED	BANI BORAH @ MINA BHUYAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
37	AB/2139/2023 FIXED	MEHBUB RAHMAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS S.S.YASMIN MR. R ISLAM MR N ZAMAN	PP, ASSAM
38	AB/2178/2023 FIXED	ATIBUR RAHMAN Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
39	AB/2276/2023 FIXED	HIFZOR RAHAMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM

40	AB/2283/2023 FIXED	HAREN GOGOI Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
41	AB/2366/2023	DWIPJYOTI HALOI @ DIPJYOTI HALOI @ NIKHIL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	AB/2379/2023 FIXED	SWATTICK DAS @ BITTU DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
43	AB/2563/2023 FIXED	RANJAN CHOUDHURY Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
<u>ORDERS</u>				
44	Crl.Rev.P./95/2021 WITH LCR 2 FILE, B/O	DR. TARUN CH SARMA Versus MOHIT CHAMARIA AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. S CHAMARIA (r-1) MR A N SARMAH (r-1) MR M M ZAMAN (r-1)
45	I.A.(Crl.)/119/2022 B/O in Crl.Rev.P./1501/2022	PURNIMA BORKAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR N MUHTARIM	PP, ASSAM
	WITH Crl.Rev.P./1501/2022 (Filing Number)	PURNIMA BORKAKATI Versus THE STATE OF ASSAM AND ANR. A	MR. A CHAUDHURY	
46	Crl.Pet./413/2022 WITH LCR 1 FILE	ABDUR RAHIM Versus ARJOOARA BEGUM	MR. R ALI H A AHMED	
47	Crl.Rev.P./186/2023 B/O	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	PP, ASSAM
48	Crl.Pet./250/2023 FIXED	MEERAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
49	I.A.(Crl.)/307/2023 1 Y 2 M 11 D :WITH LCR 4 FILES in CRL.A(J)/3291/2023 WITH CRL.A(J)/3291/2023 (Filing Number)	HALIMUDDIN BANIA Versus THE STATE OF ASSAM	MISS. M DAS	PP, ASSAM
50	Crl.Pet./435/2023	PREM CHETRY Versus THE STATE OF ASSAM AND ANR	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	PP, ASSAM
<u>HEARING</u>				
51	Crl.A./26/2012 WITH LCR 5 FILES, P.B.-1	DHANESWAR DAS Versus THE STATE OF ASSAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	PP, ASSAM
52	Crl.A./27/2012 WITH LCR 3 FILES	ABHIJIT CHOUDHURY Versus NANDA DULAL @ MANIK SAHA		Mrg P BHOWMIK MS.J PURKAYASTHA MS.M MAHANTA
53	Crl.Rev.P./163/2018 WITH LCR 1 FILE, FIXED	KARUNA BORO Versus DIPTI DAS @ DIPTI RANI DAS	MS. M DEV MR R CHAKRAVORTY MR. M CHALIHA MRS. A BASUMATARY MS. P DEB MS. N DEB	MR N AHMED (R-1) MR. P HAZARIKA MR D K BORDOLOI MR. P K MUNIR MR. S P CHITTAWAT

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LEAVE NOTE OF ADVOCATES FOR 07/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023
17)	MS. A DEVI	07-08-2023	To	09-08-2023
18)	MR S BORTHAKUR	05-08-2023	To	07-08-2023
19)	MR. M J BARUAH	08-08-2023	To	08-08-2023



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR MONDAY THE 7TH DAY OF AUGUST, 2023]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 15]

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO ITANAGAR BENCH WILL BE DELIVERED BY HIS
LORDSHIP AT THE PRINCIPAL SEAT THROUGH REMOTE
VIDEO CONFERENCING]**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/pvu-fhim-hay>

1 WP(C) 674/2017 SHRI TANKEN NADA

VERSUS

THE UNION OF INDIA

MR. S K DEORI
MR. K DABI
K. DUBEY
MR. W SAWIN
MR. B BUI
SOMILA

MR. M KATO
CGC
MS. L LOMBI
MR. S NAG
MR. P K TIWARI, SR.
ADVOCATE
SC(NHPC)
MS. S G SARMAH
GA(AP)